

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/42098/2025	JINDAL STANLESS LTD. VS PALTECH COOLING TOWERS AND EQUIPMENTS LTD.	ANUPAM DASH VS ANUPAM DASH	// () //	
2	D-ARBP/42102/2025	JINDAL STAINLESS LTD., NEW DELHI VS ISHAANI ELECTRONICS PVT. LTD., KOLKATA	ANUPAM DASH VS ANUPAM DASH	// () //	
3	D-ARBP/42105/2025	JINDAL FERROUS LTD. VS MITHILA CONSTRUCTIONS	ANUPAM DASH VS ANUPAM DASH	// () //	
4	D-BLAPL/31401/2025	RAMAHARI SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS RAJENDRA NARAYAN ROUT	CYBER CRIME AND ECO. OFFENCE, CUTTACK () //	AOR20220001558C202500199
5	D-BLAPL/31404/2025	AMAT @ AMOD CHHATRIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS SAROJ KUMAR PADHY	BOLANGIR SADAR /337 /2025 () //	
6	D-BLAPL/31409/2025	JAGDISH BHATI VS STATE OF ODISHA	RAMAKANTA MISHRA VS RAMAKANTA MISHRA	BOLANGIR TOWN /592 /2025 () //	AOR20220004226C202500025
7	D-BLAPL/31410/2025	DHARMENDRA PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS KARTIK CHANDRA TRIPATHY	TIKABALI /205 /2025 () //	
8	D-BLAPL/31412/2025	SUJAYA GHOSH VS STATE OF ODISHA	DEEPAK KU SAHOO VS DEEPAK KU SAHOO	MARINE PS AT JAMBO /194 /2025 () //	
9	D-BLAPL/31413/2025	BIRABAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS PRAKASH KUMAR BEURA	KHUNTUNI /37 /2024 () //	
10	D-BLAPL/31418/2025	ALOK KUMAR SWAIN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS GYANA RANJAN MAHAPATRA	NIMAPADA /287 /2025 () //	
11	D-BLAPL/31420/2025 BLAPL/10773/2025	MD.ASHRAF HUSSAIN VS STATE OF ODISHA	ANITA SAHOO VS ANITA SAHOO	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000070/2025	

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12	D-BLAPL/31427/2025	PANDA @ KAILASH NAYAK VS STATE OF ODISHA	DHANANJAYA MUND VS	KIAKATA /3 /2022 () //	
13	D-BLAPL/31428/2025	MARKANDA PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /118 /2025 () //	AOR20220001631C202500277
14	D-BLAPL/31431/2025	KALAPANI LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /50 /2024 () //	AOR20220001631C202500278
15	D-BLAPL/31432/2025 BLAPL/10784/2025	AMBIKA AMATA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	PHIRINGIA /203 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000111/2025	
16	D-BLAPL/31434/2025	RAJU DEBNATH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 () //	
17	D-BLAPL/31437/2025	PABITRA PRUSTY @ BAPI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	TOMANDO /246 /2025 () //	
18	D-BLAPL/31443/2025	NABA KISHORE SAHOO VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	JANKIA P.S. /297 /2025 () //	
19	D-BLAPL/31445/2025	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	JYOTSNARANI RATH VS	CHAULIAGANJA /92 /2020 () //	
20	D-BLAPL/31453/2025	LAMBODAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /199 /2025 () //	AOD20240000364C202500183
21	D-BLAPL/31454/2025	AJEESH PC VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /44 /2024 () //	
22	D-BLAPL/31456/2025	MAHADEV RAY @ RAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /261 /2025 () //	
23	D-BLAPL/31458/2025	RAMA MADKAMI	RAJIB LOCHAN PATTNAIK	MATHILI /11 /2010	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31460/2025	PRAVAT MALLICK @ BULU	BISWARANJAN DALAI	NEMALO /100 /2025	AOR20220003722C202500209
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/31461/2025 BLAPL/10787/2025	SIBA PRASAD KHORA	AMIT KUMAR SAHU	LAXMIPUR /120 /2025	
		VS	VS	SPECIAL JUDGE(POCSO),JEYPORE(Koraput)	
		STATE OF ODISHA		Spl/0000071/2025	
26	D-BLAPL/31463/2025	RAMA TAKRI	RAJIB LOCHAN PATNAIK	KORAPUT GRPS /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/31465/2025	MS. SANJU @ POOJA	RAJIB LOCHAN PATNAIK	RAYAGADA G.R.P. /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/31466/2025	MITHUN JENA	ASUTOSH TRIPATHY	NALCO /248 /2024	AOR20220001648C202500115
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/31469/2025	PAWAN PAWAR	SURYAKANTA DWIBEDI	CYBER CRIME AND E.O, BALASORE /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/31472/2025	VICKY KUMAR @ KASHYAP	SURYAKANTA DWIBEDI	CYBER CRIME AND E.O, BALASORE /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/31475/2025	AKASH BEHERA	NARENDRA KUMAR LENKA	KUAKHIA /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/31480/2025 BLAPL/10783/2025	ANTARJYAMI SAHU	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /28 /2025	
		VS	VS	SPL.JUDGE(VIG.),JEYPORE(Koraput)	
		STATE OF ODISHA(VIG.)		GR/0000020/2025	
33	D-BLAPL/31486/2025	MAHENDRAN M	PRATAP CHANDRA MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/31491/2025	BADAL CHAMPATI	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	

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35	D-BLAPL/31495/2025	STATE OF ODISHA SK MAITAB VS	PRANAYA SWAIN VS	// /0 ()	
36	D-BLAPL/31504/2025	STATE OF ODISHA KANHU CHARAN NAYAK VS	JIBESH KUMAR PADHIARY VS	// BUGUDA /1 /2025 ()	
37	D-BLAPL/31506/2025	STATE OF ODISHA RAJENDRA SING VS	ANJAN KUMAR BISWAL VS	// KAPTIPADA /142 /2025 ()	AOR20220001328C202500044
38	D-BLAPL/31514/2025	STATE OF ODISHA MANAS RANJAN BARIK VS	SITIKANT MISHRA VS	// EOW,BHUBANESWAR /3 /2025 ()	
39	D-BLAPL/31516/2025	STATE OF ODISHA (EOW) TITUN @ CHANDAN BEHERA VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /200 /2025 ()	
40	D-BLAPL/31519/2025	STATE OF ODISHA PRABIN KUMAR MAHAPATRA VS	TRILOCHAN NANDA VS	// DEOGAON /288 /2025 ()	
41	D-BLAPL/31521/2025	STATE OF ODISHA SANTOSH ROUT VS	PRASHANTA KUMAR NAYAK VS	// KANTABANJI /328 /2025 ()	
42	D-BLAPL/31522/2025	STATE OF ODISHA NILU KUMAR SAMAL VS	AMULYA RATNA PANDA VS	// PURUSHOTTAMPUR /669 /2025 ()	
43	D-BLAPL/31524/2025	STATE OF ODISHA JALANDHAR DURGA VS	DEBABRATA DASH VS	// KOKSARA /268 /2025 ()	
44	D-BLAPL/31526/2025	STATE OF ODISHA PANKAJ PRADHAN VS	AMULYA RATNA PANDA VS	// /0 ()	
45	D-BLAPL/31529/2025	STATE OF ODISHA SUJIT DIGAL VS	AMULYA RATNA PANDA VS	// /0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/31530/2025	RAJA @ OM SWAIN VS STATE OF ODISHA	BIKAS SWAIN VS	BOLANGIR SADAR /322 /2025 () //	AOR20220004214C202500004
47	D-BLAPL/31532/2025	SUBHRA KABI VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	RAIRANGPUR TOWN /2 /2019 () //	
48	D-BLAPL/31535/2025	KRUPASINDHU PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
49	D-BLAPL/31538/2025	UTPAL AFIR UJE @ AFIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT SADAR /113 /2025 () //	
50	D-BLAPL/31541/2025	RAJU DIGAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	RAIKIA /157 /2024 () //	AOD20240000968C202500019
51	D-BLAPL/31544/2025	DURGA CHARAN MAHARANA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	GOP /13 /2023 () //	
52	D-BLAPL/31549/2025	DILU @ DILLIP KUMAR SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CHANDANPUR /182 /2025 () //	
53	D-BLAPL/31550/2025	MAYADHAR MOHAPATRA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KHAIRA /134 /2025 () //	
54	D-BLAPL/31552/2025	BISHAL SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /359 /2025 () //	AOR20220001487C202500084
55	D-BLAPL/31555/2025	NITESH SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /101 /2025 () //	AOR20220003344C202500067
56	D-BLAPL/31556/2025	SARATHI MAHAPATRA @ SARATHI MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /355 /2025 () //	
57	D-BLAPL/31560/2025	CHHAILA BADATYA	AMITAV TRIPATHY	NAYAGARH SADAR /149 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/31563/2025	YASIN KHAN	SAPAN KUMAR LENKA	NIALI /372 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/31569/2025	SANJEEB MAHANANDA	JUGALA KISHORE PANDA	BARGARH SADAR /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/31571/2025	RAJA @ GYANADEEP PARIDA	BISWAJIT NAYAK	KENDRAPARA /198 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/31574/2025	GANESH@RAJENDRA BHOI	MANORANJAN PADHI	MADHUPATNA /346 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/31576/2025	BIPLAB MANDAL	JUGALA KISHORE PANDA	MALKANGIRI /317 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/31580/2025	PRASANTA KUMAR SWAIN	SIDHARTHA SANKAR RAY (2)	KOTINANDA /347 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/31582/2025	HAPPY@RAKESH KUMAR PATTANAIAK	HIMANSHU SEKHAR MISHRA	JANKIA P.S. /181 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/31583/2025	PRASANNA KARADA	HRUDANANDA MOHAPATRA	PADMAPUR /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/31585/2025	NETRANANDA SAHU	AKSHAYA KUMAR SAHOO	BARKOTE /126 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/31586/2025	RAKESH MALLIK	CHHABI BEHERA	TANGI /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/31587/2025	BUTA BEHERA	AKSHAYA KUMAR SAHOO	BARKOTE /221 /2025	
		VS	VS	()	

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69	D-BLAPL/31588/2025	STATE OF ODISHA JAGANNATH BEHERA VS	PRATIK DASH VS	// NIKIRAI /121 /2025 ()	
70	D-BLAPL/31590/2025	STATE OF ODISHA LAXMIDHARA DEHURY VS	RAKESH BEHERA VS	// KANKADAHAD /38 /2024 ()	
71	D-BLAPL/31594/2025	STATE OF ODISHA AMIT POLEI @ ROSHAN KUMAR MOHANTY VS	SIDHARTHA SANKAR RAY (2) VS	// KOTINANDA /347 /2025 ()	
72	D-BLAPL/31595/2025	STATE OF ODISHA BALESWAR @ TULU SUKRI VS	SANGRAM KESHARI ROUT VS	// BORIGUMMA /172 /2025 ()	
73	D-BLAPL/31597/2025	STATE OF ODISHA BASISTA MEHER @ BISHAL @ BASISTHA VS	SIDHARTHA SANKAR RAY (2) VS	// AMBADOLA /207 /2025 ()	
74	D-BLAPL/31598/2025	STATE OF ODISHA CHHABI GOCHHAYAT VS	MEGHNA MAYURI VS	// KANIHA /196 /2025 ()	
75	D-BLAPL/31601/2025	STATE OF ODISHA TUFAN CHOUDHURY VS	SOUMYA RANJAN DAS VS	// LAHUNIPADA /80 /2024 ()	
76	D-BLAPL/31603/2025	STATE OF ODISHA GOBINDA KUSULIA @ GORADIA VS	SIDHARTHA SANKAR RAY (2) VS	// CHANDRAPUR /25 /2021 ()	
77	D-BLAPL/31604/2025	STATE OF ODISHA NAJA @ NAYAK BANDAKI VS	ROHIT KUMAR SUNA VS	// KANTAMAL /102 /2025 ()	AOR20220000053C202500113
78	D-BLAPL/31605/2025	STATE OF ODISHA KIRA@ASHIS SAHU VS	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /14 /2025 ()	
79	D-BLAPL/31610/2025	STATE OF ODISHA BAPI @ SUSHANTA KUMAR MOHALIK VS	KUMAR KASHYAP VS	// KHANTAPADA /170 /2022 ()	AOR20230000401C202500024
		STATE OF ODISHA		//	

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80	D-BLAPL/31611/2025	CHANDINI GHARAMI VS STATE OF ODISHA	ARIJEET MISHRA VS	MARINE PS AT JAMBO /136 /2025 () //	
81	D-BLAPL/31615/2025	SK. TALIM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BAGHAMARI /166 /2025 () //	
82	D-BLAPL/31618/2025	BABUL NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	KHURDA MODEL /717 /2023 () //	
83	D-BLAPL/31619/2025	PRAKASH PARIDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TANGI (KHURDA) /774 /2023 () //	
84	D-BLAPL/31621/2025	BISKESHAN MALLICK VS STATE OF ODISHA	BADAL CHANDRA RAY VS	PHIRINGIA /107 /2025 () //	
85	D-BLAPL/31630/2025	SANKAR GANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /283 /2025 () //	
86	D-BLAPL/31632/2025	SANTOSH KUMAR PATRO@SANTOSH PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /773 /2024 () //	
87	D-BLAPL/31635/2025	BISWARANJAN KHUNTIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
88	D-BLAPL/31637/2025	ABHANYA DIGAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
89	D-BLAPL/31639/2025	JAYKRUSHNA GHADAI @ RAJA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /417 /2025 () //	
90	D-BLAPL/31647/2025	HAREKRUSHNA PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /101 /2025 () //	AOR20220003344C202500068
91	D-BLAPL/31652/2025	ABHISHEK MALI	P.V.S.NANAJI ACHARY	JEYPORE TOWN /123 /2023	AOR20220000211C202500060

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-CMAPL/41945/2025	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD.	RANJIT KUMAR	//	
		VS	VS	0	
		PRAVAKAR PANDA		//	
93	D-CMAPL/41949/2025	AKSHAYA KUMAR PATTNAIK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
94	D-CMAPL/42067/2025	RUPA PARIDA	GOPINATH MISHRA	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
95	D-CMP/41848/2025	PINAKI PRASAD CHOUDHURY @ PINAKI PRASAD SAINI	SIBANSHYAN CHOUDHURY	//	
		VS	VS	0	
		DURGA PRASAD CHOUDHURY		//	
96	D-CMP/41941/2025	AGASTI RANA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		DEBAKI RANA		//	
97	D-CMP/41942/2025	CHITRALEKHA DEI @ DAS	BIBHUDHANANDA MUDULI	//	
		VS	VS	0	
		DAYANIDHI DAS		//	
98	D-CMP/42022/2025	ARYA BASUDEV DIXIT	SATYASAI PRADHAN	//	
		VS	VS	0	
		SATYABRATA MAHAPATR		//	
99	D-CMP/42024/2025	AKSHAYA KUMAR SINGH	DEBASHIS NANDA	//	
		VS	VS	0	
		MINA KUMARI SWAIN		//	
100	D-CMP/42040/2025	NIRUPAMA BISWAL	PRABIR KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-CMP/42043/2025	GANESH CHANDRA DAS	BIKRAM SENAPATI	//	
		VS	VS	0	
		TUNA DIGAL		//	
102	D-CMP/42052/2025	PRACHURA BEHERA	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	

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103	D-CMP/42080/2025	AKHAYA BEHERA HARIMOHAN MOHANTY VS	DWARIKA PRASAD MOHANTY VS	// // 0	
104	D-CMP/42083/2025	BRAJAMOHAN MOHANTY RAMESH CHANDRA MOHANTY VS	DEBI PRASAD MOHANTY VS	// // 0	AOD20220004450C202500037
105	D-CMP/42087/2025	JAYANTI BEHERA RAMESH LAL SAHU VS	Siddhant Sarangi VS	// // 0	AOD20250000975C202500021
106	D-CMP/42088/2025	IQBAL SINGH GANDHI DEBAKANTA RAY VS	BIPIN KUMAR NAYAK VS	// // 0	
107	D-CONTC/41852/2025	THE PRESIDENT, ROTARY CLUB, PURI OMM SAI ENTERPRISES, CUTTACK VS	ADV. VS	// // 0	
108	D-CONTC/41862/2025 CONTC/4701/2025	DILLIP SAHOO,DEPUTY DIRECTOR,MINES OFFICE,JAGATPUR,CUTTACK DR.SHAIKH NAIMUDDIN VS	ADV. VS	// // 0	
109	D-CONTC/41881/2025	DR.ARABINDA AGARWAL,IAS BIJAYA KUMAR SAHOO VS	NIRANJAN PANDA VS	// // 0	
110	D-CONTC/41888/2025	DATTATRAYA BHAUSAHEB SHINDE,COLLECTOR,CUTTACK SATYA RANJAN BEHERA VS	NIRANJAN PANDA VS	// // 0	
111	D-CONTC/41896/2025	NITYANANDA BARIK,DEO,CUTTACK UPENDRA SAHOO VS	ADV. VS	// // 0	
112	D-CONTC/41899/2025	DEORANJAN KUMAR SINGH,IAS SARAT KUMAR UPADHYAYA VS	ADV. VS	// // 0	
113	D-CONTC/41901/2025	GIRISH S.N.,IAS DAMBARUDHAR MOHANTA VS	ADV. VS	// // 0	
		GIRISH S.N.,IAS		//	

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114	D-CONTC/41903/2025	BHASKAR CHANDRA DAS VS	ADV. VS	// ()	
115	D-CONTC/41910/2025	BIRENDRA KORKARA,DIRECTOR,SECONDARY EDUCATION,BBSR,KHURDA SURENDRA BARIK VS	AKSHAKYA KUMAR SUBUDHI VS	// () //	
116	D-CONTC/41911/2025	SONAMIKA RAY,DEO,KHORDHA GYANENDRA KUMAR BISWAL VS	RAJESH RANJAN SAHOO VS	// () //	
117	D-CONTC/41921/2025	VINIT AGRAWAL,IPS SURENDRA NATH MOHAPATRA VS	ADV. VS	// () //	
118	D-CONTC/41922/2025	ANU GARG,IAS PRAMOD KUMAR KAR VS	MOHIT KUMAR PATI VS	// () //	AOR20220001535C202500202
119	D-CONTC/41923/2025	ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY AMAR KUMAR PATRA VS	ADV VS	// () //	AOR20220003422C202500112
120	D-CONTC/41924/2025	BISWABHUSAN NAYAK, BRANCH MANAGER MAHINDRA FINANCE BALASORE HARA PANCHABIHAR VS	ADV VS	// () //	AOR20220001535C202500201
121	D-CONTC/41925/2025	PROF. DR.SANTOSH KUMAR MISHRA, DIRECTOR OF MEDICAL EDUCATION TRAINING PRANAYA KUMAR MOHAPATRA VS	ADV VS	// () //	AOR20220001535C202500205
122	D-CONTC/41926/2025	ANU GARG, ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT. DAYANIDHI PANDA VS	ADV VS	// () //	AOR20220001535C202500206
123	D-CONTC/41927/2025	ANU GARG, ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT. PRAFULLA KUMAR DASH VS	ADV VS	// () //	AOR20220001535C202500204
124	D-CONTC/41928/2025	ANU GARG, ADDL CHIEF SECRETARY WATER RESOURCES DEPTT. PRAHALLAD CHANDRA MALLIK VS	ADV VS	// () //	AOR20220001535C202500203
125	D-CONTC/41929/2025	ANU GARG, ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT. NETRANANDA BAHINIPATI	ADV	//	AOR20220001535C202500207

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		VS	VS	()	
126	D-CONTC/41930/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT. MAMATA PATRO	SANDHYARANI PANI	//	AOR20230000010C202500083
		VS	VS	()	
127	D-CONTC/41931/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. RAMESH KUMAR SAHOO	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500056
		VS	VS	()	
128	D-CONTC/41938/2025	LOPAMUDRA NAYAK, BLOCK DEVELOPMENT OFFICER,SALIPUR BAJRANG LAL AGRAWAL	ADV.	//	
		VS	VS	()	
129	D-CONTC/41948/2025	BALADEV BEHERA,TAHASILDAR,HARBHANGA,BOUDH URMILA ROUT	ADV.	//	
		VS	VS	()	
130	D-CONTC/41952/2025	THIRUMALA NAIK N.,IAS DHIREN KUMAR PRADHAN	ADV.	//	
		VS	VS	()	
131	D-CONTC/41966/2025	ARINDAM DAKUA,IAS ASHOK KUMAR NAYAK	ADV.	//	
		VS	VS	()	
132	D-CONTC/41971/2025	SATYABRATA SAHOO,IAS DR. SMITA MOHANTY	ADV.	//	
		VS	VS	()	
133	D-CONTC/41977/2025	DEO RANJAN KUMAR SINGH,IAS BASANTI CHANDA	ADV.	//	
		VS	VS	()	
134	D-CONTC/41980/2025	DEORANJAN KUMAR SINGH,IAS BINAPANI BEHERA	ADV.	//	
		VS	VS	()	
135	D-CONTC/41984/2025	ARAVIND AGRAWAL,IAS CHANDRASEKHAR PARIDA	ADV.	//	
		VS	VS	()	
136	D-CONTC/41986/2025	BALMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,BBSR,KHORDHA DR. GANESH CHANDRA KUND	JAYDEEP PAL	//	
		VS	VS	()	

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137	D-CONTC/41990/2025	PRAVAT KUMAR ROUL, VICE CHANCELLOR, OUAT, BBSR DR. GANESH CHANDRA KUND VS	JAYDEEP PAL VS	// // 0	
138	D-CONTC/42014/2025	PRAVAT KUMAR ROUL, VICE CHANCELLOR, OUAT, BBSR JYOSNARANEE SAHU VS	DILLIP KUMAR RAY VS	// // 0	
139	D-CONTC/42015/2025	ANANAYA DAS, IAS DEBASHISH MOHAPATRA VS	DILLIP KUMAR RAY VS	// // 0	
140	D-CONTC/42020/2025	ANANAYA DAS, IAS TARULATA PARHI VS	DILLIP KUMAR RAY VS	// // 0	
141	D-CONTC/42023/2025	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, BBSR, KHURDA KISHORE CHANDRA DASH VS	ADV. VS	// // 0	
142	D-CONTC/42025/2025	BRUNDABANA SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, BBSR, KHURDA T.SANDEEP KUMAR DAS @ T.SANDEEP VS	ADV. VS	// // 0	
143	D-CONTC/42031/2025	BIBHUDURRA BASANTIA, IAS ROHAN KUMAR ROUT VS	ADV. VS	// // 0	
144	D-CONTC/42034/2025	ANANYA DAS, IAS PANU CHARAN JENA VS	ADV. VS	// // 0	
145	D-CONTC/42036/2025	ABINASH KUMAR NAHAR, TAHASILDAR, JAGANNATH PRASAD, GANJAM RENUBALA SWAIN VS	ADV. VS	// // 0	
146	D-CONTC/42038/2025	MAUSHUMILATA PADHI, IAS KRUTTIBASH JENA VS	SURYAKANTA DASMOHAPATRA VS	// // 0	AOR20220004152C202500025
147	D-CONTC/42039/2025	N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION// NIROD KUMAR NANDA VS	ADV. VS	// // 0	
		SHALINI PANDIT, IAS		//	

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148	D-CONTC/42041/2025	SAILABALA PRADHAN VS	ADV VS	// ()	AOD20250000180C202500180
149	D-CONTC/42042/2025	ASHOK KUMAR BEHERA, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECRETARY WATER RESOURCES DEPTT. SAROJA KUMARI RAY VS	PRAJNA PRIYAMBADA VS	// ()	
150	D-CONTC/42063/2025	SHALINI PANDIT, IAS RAMA CHANDRA SAHU VS	ADV. VS	// ()	
151	D-CONTC/42066/2025	SALINI PANDIT, IAS CHANDRA SEKHAR MAHARANA VS	ADV. VS	// ()	
152	D-CONTC/42069/2025	GIRISH S.N, IAS DAYANIDHI JENA VS	ADV. VS	// ()	
153	D-CONTC/42071/2025	ROSALIN BEHERA, OAS SANDHYARANI BEHERA VS	ADV. VS	// ()	
154	D-CONTC/42076/2025	PUNYA SALILA SRIVASTAVA, IAS DHIRENDRA BHOI VS	ADV. VS	// ()	
155	D-CONTC/42079/2025	UMASHANKAR DASH, IAS SUPRAVA DASH VS	SWARUP KUMAR PATNAIK VS	// ()	
156	D-CONTC/42082/2025	C. ARULVASU, CONTROLLER OF EXAMINATION, UNIVERSITY OF MADRAS, TAMILNADU HIMANSU MANDAL VS	SURYAKANTA DASMOHAPATRA VS	// ()	AOR20220004152C202500026
157	D-CONTC/42084/2025	N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION UMAKANTA MOHANTA VS	ADV. VS	// ()	
158	D-CONTR/31570/2025	ANU GARG, IAS MITARANI PARIDA VS	ADV. VS	// ()	
159	D-CRLA/31403/2025	BIJAYA KUMAR MALLICK AKASH SUNA @ GENDU	LALATENDU PAL	// RAGHUNATHPALI /105 /2016	AOR20220004366C202500012

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLA/31462/2025	MANAS RANJAN BARIK	AKSHYANGSHU SEKHAR NANDY	BARIPADA TOWN /194 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLA/31470/2025	SH.SUNIL AGARWAL	SARADA PRASANNA SARANGI	/ /0	
		VS	VS	()	
		THE DEPUTY DIRECTOR, ED, BBSR		//	
162	D-CRLA/31476/2025	SOUMENDRA KESHARI PATTANAİK	SARADA PRASANNA SARANGI	/ /0	
		VS	VS	()	
		DEPUTY DIRECTOR, ED, GOVT. OF INDIA, BBSR		//	
163	D-CRLA/31477/2025	M/S. ARSS DAMOH HIRAPUR TOLLS PVT. LTD., BBSR	SARADA PRASANNA SARANGI	/ /0	
		VS	VS	()	
		THE DEPUTY DIRECTOR, ED, GOVT. OF INDIA, BBSR		//	
164	D-CRLA/31481/2025	SHIV KUMAR SINGLA	SARADA PRASANNA SARANGI	/ /0	
		VS	VS	()	
		DEPUTY DIRECTOR, ED, GOVT. OF INDIA, BBSR		//	
165	D-CRLA/31482/2025	M/S. ANIL CONTRACTORS PVT. LTD., BBSR	SARADA PRASANNA SARANGI	/ /0	
		VS	VS	()	
		DEPUTY DIRECTOR, ED, GOVT. OF INDIA, BBSR		//	
166	D-CRLA/31493/2025	NARESH CHANDRA SAHOO	ANIRUDHA DAS	NARASINGHPUR /25 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLA/31510/2025	RIPU @ RIPURAJ BISWAL	PRADEEP KUMAR MOHAPATRA	ANGUL TOWN /601 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLA/31558/2025	SUSHANT KUMAR MEHER	HIMANSHU SEKHAR MISHRA	TUSRA /48 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLA/31562/2025	SNEHASIS MISHRA	GYANA RANJAN MAHAPATRA	LAXMISAGAR P.S. /152 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLA/31568/2025	SANJAY KUMAR DAS	ASHOK DAS	KHALLIKOTE /464 /2023	
		VS	VS	()	

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182	D-CRLMC/31439/2025	JHUNULATA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	SIMULIA /222 /2021 () //	
183	D-CRLMC/31444/2025	MANAS PATRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 () //	
184	D-CRLMC/31451/2025	SAURASTRA DIPA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
185	D-CRLMC/31455/2025	BALARAM SINGHA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /52 /2025 () //	
186	D-CRLMC/31484/2025	RAJA @ RAJAT ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIKUDA /125 /2024 () //	AOR20220003722C202500210
187	D-CRLMC/31485/2025	MANOJ ROUTA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /30 /2017 () //	
188	D-CRLMC/31489/2025	RUNA PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /30 /2017 () //	
189	D-CRLMC/31490/2025	SUDAM JHANKAR VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /303 /2017 () //	
190	D-CRLMC/31494/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	BAMADEV BARAL VS	//0 () //	
191	D-CRLMC/31502/2025	SANKARSHAN BERIHA VS UPENDRA BEHERA	HIMANSHU SEKHAR MISHRA VS	//0 () //	
192	D-CRLMC/31503/2025	DR. LALATENDU KUMAR AICH VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	BALASORE VIGILANCE /1 /2018 () //	
193	D-CRLMC/31508/2025	TIKERAM CHHATRIA	AKASH KUMAR PATTAJOSHI	//	AOR20220001834C202500064

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		VS	VS	()	
194	D-CRLMC/31509/2025	MONALISHA BAG PRATIMA MALLIK	PANCHANAN PANIGRAHI	BHUBAN /109 /2023	AOD20240000001C202500178
		VS	VS	()	
195	D-CRLMC/31515/2025	STATE OF ODISHA UMAKANTA BARIK	AMITAV TRIPATHY	KANTAMAL /37 /2025	
		VS	VS	()	
196	D-CRLMC/31518/2025	STATE OF ODISHA KUSHAL MENDILI @ KUSHALESHWAR MENDILI	AMITAV TRIPATHY	MANAMUNDA /147 /2021	
		VS	VS	()	
197	D-CRLMC/31523/2025	STATE OF ODISHA BINOD KUMAR SAHU	ANSHUMAN PANDA	BOLANGIR TOWN /483 /2023	
		VS	VS	()	
198	D-CRLMC/31525/2025	STATE OF ODISHA ARJUNA KHETI	AMITAV TRIPATHY	KANTAMAL /227 /2024	
		VS	VS	()	
199	D-CRLMC/31528/2025	STATE OF ODISHA PRAMOD GARADA	P.V.S.NANAJI ACHARY	JEYPORE SADAR /132 /2018	AOR20220000211C202500059
		VS	VS	()	
200	D-CRLMC/31531/2025	STATE OF ODISHA ASHISH KUMAR DASH @ ASHIS KUMAR DASH	BIKASH CHANDRA PARIJA	BARGARH /439 /2025	
		VS	VS	()	
201	D-CRLMC/31533/2025	STATE OF ODISHA RUBINA PRADHAN	RITA SINGH	BINJHARPUR /167 /2019	
		VS	VS	()	
202	D-CRLMC/31534/2025	STATE OF ODISHA CHAKRA PATRA @ CHAKRAPANI PATRA	JUGALA KISHORE PANDA	SUBALAYA /25 /2021	
		VS	VS	()	
203	D-CRLMC/31536/2025	STATE OF ODISHA ABHIMANYU SAHU	PRATYUSHA NAIDU	TITILAGARH /82 /2024	
		VS	VS	()	
204	D-CRLMC/31548/2025	STATE OF ODISHA AJAY KUMAR DAS @ SAMBHU	SAILAZA NANDAN DAS	MANCHESWAR P.S. /91 /2025	
		VS	VS	()	

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205	D-CRLMC/31559/2025	STATE OF ODISHA BICHITRANANDA MAHAKUD VS	DEBASISH SAMAL VS	// BAISINGA /185 /2025 ()	
206	D-CRLMC/31561/2025	STATE OF ODISHA SUKANTA KUMAR SAHOO VS	BISWARANJAN DALAI VS	// BALIANTA P.S. /143 /2003 ()	AOR20220003722C202500215
207	D-CRLMC/31572/2025	STATE OF ODISHA SK.NASIRUDDIN @ NASA VS	ARUN KUMAR BEHERA VS	// KAMARDA /49 /2025 ()	AOR20220003422C202500113
208	D-CRLMC/31581/2025	STATE OF ODISHA AJAY KUMAR BANDA VS	ABHAS MOHANTY VS	// MALKANGIRI /314 /2024 ()	
209	D-CRLMC/31591/2025	STATE OF ODISHA RAMES CHANDRA BEHERA VS	SHISHIR KUMAR SAMAL VS	// CUTTACK VIGILANCE /53 /2018 ()	
210	D-CRLMC/31599/2025	STATE OF ODISHA(VIG.) JAGAMOHAN KHUNTIA VS	DURGA PRASAD PRADHAN VS	// RANPUR /132 /2021 ()	
211	D-CRLMC/31607/2025	STATE OF ODISHA DEEPAK @ DIPAK KUMAR SAHU VS	BHARAT BHUSAN ROURAY VS	// SUNDARGARH TOWN /324 /2023 ()	
212	D-CRLMC/31620/2025	STATE OF ODISHA AJAYA KUMAR CHOUDHURY VS	BHABANI SANKAR DAS VS	// BALASORE VIGILANCE /29 /2003 ()	
213	D-CRLMC/31648/2025	STATE OF ODISHA(VIG.) AJIT KUMAR MAHANTA VS	SIDHARTHA DAS VS	// BOLANI /128 /2025 ()	
214	D-CRLMP/31405/2025	STATE OF ODISHA SOURAV MUDULI VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202500091
215	D-CRLMP/31414/2025	STATE OF ODISHA USHARANE BEHERA VS	RANJAN KUMAR ROUT VS	// // /0 ()	
		STATE OF ODISHA		//	

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216	D-CRLMP/31464/2025	SISULA SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/0 () //	
217	D-CRLMP/31553/2025	MAHESWAR GAJENDRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/0 () //	
218	D-CRLMP/31554/2025	MANIKAR MAHANTA VS STATE OF ODISHA	SOURAV DAS VS	/0 () //	
219	D-CRLMP/31592/2025	JAGANNATH SAHOO VS STATE OF ODISHA	SOUBHAGYA RANJAN JENA VS	/0 () //	
220	D-CRLMP/31600/2025	JYOTSHNA MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/0 () //	
221	D-CRLMP/31608/2025	VICTIM VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/0 () //	
222	D-CRLMP/31628/2025	SWARNALATA SAHOO VS STATE OF ODISHA	RAGHUNATH BISWAL VS	/0 () //	
223	D-CRLMP/31645/2025	PINAKEE MISHRA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	/0 () //	
224	D-CRLREV/31440/2025	SUBRAT NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	/0 () //	
225	D-CRLREV/31442/2025	RASHMI RANJAN NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DHARMABANDHA PS /54 /2025 () //	
226	D-CRLREV/31447/2025	CHITRA BHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /120 /2025 () //	
227	D-CRLREV/31457/2025	DAMODAR NAIK	BHABANI SHANKAR DASPARIDA	/0	

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239	D-MATA/41837/2025	SHYAMALENDU MOHANTY PAYAL HENS VS SURYAPRATAP MOHANTY	SARADA PRASAD DASH VS	// // 0	
240	D-MATA/41846/2025	PUSPANJALI NAYAK @ DALABEHERA VS SARAT KUMAR NAYAK	KALU CHARAN SWAIN VS	// 0 //	AOR20220002157C202500034
241	D-MATA/41909/2025	MINAKSHI PATRA VS GOUTAM MANGARAJ	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
242	D-MATA/42053/2025	ANITYA PRASAD DAS VS SAGARIKA MOHANTY	RUCHI RAJGARHIA VS	// 0 //	
243	D-RPFAM/41849/2025	SUBBRAT PRADHAN VS ANGURUBALA JENA	SUBHASIS MOHAPATRA VS	// 0 //	
244	D-RPFAM/42090/2025	SANJEEB KUMAR SINGH VS SANJUKTA SINGH	Anjan Kumar Biswal VS	// 0 //	AOR20220001328C202500042
245	D-RSA/41916/2025	SNIGDHA PATEL VS SATYA PRAKASH NAIK	AKSHYANGSHU SEKHAR NANDY VS	// 0 //	
246	D-RSA/41953/2025	BIPIN BEHARI NATH VS JANAKILATA NATH SHARMA	SATYABADI MANTRY VS	// 0 //	
247	D-RSA/41976/2025	SUBHAM SAMANTRAY VS CHAITANYA SAMANTRAY	NIRANJAN LENKA VS	// 0 //	
248	D-RVWPET/41987/2025	PADMINI KUMARI PANIGRAHY VS SMRUTI RANJAN NAYAK	VS	// 0 //	
249	D-RVWPET/42037/2025	MUNA SAHOO VS UNION OF INDIA	ADV VS	// 0 //	AOR20230000872C202500084

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250	D-RVWPET/42100/2025	EMPLOYEES PROVIDENT FUND ORAGANISATION, NEW DELHI VS SUBASH CHANDRA PARIDA	SHUBH SHANKAR PADHY VS	// ()	
251	D-TRP(C)/41845/2025	SAROJINI MUND VS ARATI KHAMARI	AKASH KUMAR PATAJOSHI VS	// ()	AOR20220001834C202500063
252	D-TRP(C)/41955/2025	PRATAP KESHARI PANDA VS MADHUSIKTA MISHRA	AGNIHOTRA SAHU VS	// ()	
253	D-TRP(C)/42072/2025	RUCHI MOHANTY VS PRAKASH CHANDRA DAS MOHAPATRA	AMIT PRASAD BOSE VS	// ()	
254	D-TRPCRL/31468/2025	VICTIM VS STATE OF ODISHA	EKTA AGARWAL VS	MALKANGIRI /401 /2020 ()	
255	D-WA/41872/2025	UCO BANK, KOLKATA VS SANJAY KUMAR GOCHHAYAT	SUBRAT MISHRA VS	// ()	
256	D-WA/42000/2025	LIC OF INDIA VS SHAKTIDHAR DAS	SHAKTI PRASAD PANDA VS	// ()	
257	D-WA/42002/2025	CHAIRMAN, LIC OF INDIA LTD. VS DR.LAXMIKANTA MISHRA	SHAKTI PRASAD PANDA VS	// ()	
258	D-WA/42006/2025	LIC OF INDIA,KHURDA VS SATYAVAN K.PANDA	SHAKTI PRASAD PANDA VS	// ()	
259	D-WA/42009/2025	CHAIRMAN, LIC OF INDIA LTD. VS DR. SWAPNA KABIRAJ	SHAKTI PRASAD PANDA VS	// ()	
260	D-WA/42081/2025	SASHI TIRKEY VS STATE OF ODISHA	UMARANI PANDA VS	// ()	
261	D-WA/42091/2025	SECRETARY OF HOME DEPT	AGODISHA	//	LOD20240000200C202500418

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		VS	VS	()	
262	D-WA/42093/2025	BIPIN BIHARI DEHURY SECRETARY OF HOME DEPT	AGODISHA	//	LOD20240000200C202500420
		VS	VS	()	
263	D-WA/42094/2025	LIPSA DAS SECRETARY OF HOME DEPT	GOVT OF ODISHA	//	LOD20240000172C202500397
		VS	VS	()	
264	D-WA/42096/2025	BHASKAR MANIA SECRETARY OF HOME DEPT	AGODISHA	//	LOD20240000200C202500419
		VS	VS	()	
265	D-WP(C)/41836/2025	SHAIKH AJHARUDDIN DIBAKAR MOHAPATRA	SRINIVAS MOHANTY	//	AOR20240000732C202500042
		VS	VS	()	
266	D-WP(C)/41838/2025	STATE OF ODISHA SOURI NAYAK	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
267	D-WP(C)/41840/2025	STATE OF ODISHA OCL IRON AND STEELS LTD, KOLKATA	ABHISEK AGARWAL	//	
		VS	VS	()	
268	D-WP(C)/41841/2025	UNION OF INDIA MANISH KHEMMKA	ABHISEK AGARWAL	//	
		VS	VS	()	
269	D-WP(C)/41842/2025	UNION OF INDIA SUSHANTA SEKHAR SANDHA	KISHORE CHANDRA PRADHAN	//	
		VS	VS	()	
270	D-WP(C)/41843/2025	STATE OF ODISHA SRIKRUSHNA SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	()	
271	D-WP(C)/41844/2025	STATE OF ORISSA AYAS KHAN	SITANSU MOHAN SINGH	//	
		VS	VS	()	
272	D-WP(C)/41847/2025	STATE OF ODISHA GOLAP NAIK	SAIBRATA RATH	//	
	WP(C)/28972/2025	VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/41850/2025 WP(C)/29003/2025	STATE OF ODISHA SABITRI PRADHAN VS UNION OF INDIA	AMITABH MISHRA VS	// // 0 //	
274	D-WP(C)/41851/2025 WP(C)/29005/2025	UPAMA BEHERA VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //	
275	D-WP(C)/41853/2025 WP(C)/28987/2025	DHARANI DHAR PRADHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
276	D-WP(C)/41854/2025	RAGHU NATH NAYAK VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
277	D-WP(C)/41855/2025	PRASANNA KUMAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500057
278	D-WP(C)/41856/2025	SARAT CHANDRA JENA VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //	AOD20240000311C202500073
279	D-WP(C)/41857/2025	KUBER PRADHAN VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
280	D-WP(C)/41858/2025	GAYADHAR PATRA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //	
281	D-WP(C)/41859/2025	PANCHANANA PATRO VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
282	D-WP(C)/41860/2025	SAUNRIMANI MURMU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
283	D-WP(C)/41861/2025	SUDHIR KUMAR KAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/41863/2025	M/S SMSL-DDBL (JV) VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500049
285	D-WP(C)/41864/2025	ANANTA KUMAR DALAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
286	D-WP(C)/41865/2025 WP(C)/28988/2025	DEBASMITA PAHI VS INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK	DEBAKANTA MOHANTY VS	// 0 //	
287	D-WP(C)/41866/2025	NALIN KANTA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
288	D-WP(C)/41867/2025	DEEPAK KISHORE GOKHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
289	D-WP(C)/41868/2025	SUNIL KUMAR PURTY VS ROURKELA STEEL PLANT (RSP) SUNDARGARH	NILAMANI BEHERA VS	// 0 //	
290	D-WP(C)/41869/2025	AYUSHMAN NANDA VS CONTROLLER OF EXAMINATION, REGIONAL OFFICE, CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	DIGAMBARA MISHRA VS	// 0 //	
291	D-WP(C)/41870/2025	ANANTA MAHARANA VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //	
292	D-WP(C)/41871/2025 WP(C)/29044/2025	ASHOK KUMAR NAYAK VS STATE OF ORISSA	MANOJ KUMAR MOHANTY VS	// 0 //	
293	D-WP(C)/41873/2025	ARUNIMA SAHOO VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //	
294	D-WP(C)/41874/2025 WP(C)/29047/2025	MANAS RANJAN KHANDAI VS R.T.O., CHANDIKHOLE	KHIROD CHANDRA MAJHI VS	// 0 //	
295	D-WP(C)/41875/2025	BISHNU CHARAN PRUSTY	NIRANJAN PANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/41876/2025	PRASANNA KUMAR MOHAPATRA	KHIROD CHANDRA MAJHI	//	
	WP(C)/29049/2025	VS	VS	0	
		R.T.O., KEONJHAR		//	
297	D-WP(C)/41877/2025	BULU NAYAK	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/41878/2025	ALOK KUMAR SISHU	KHIROD CHANDRA MAJHI	//	
	WP(C)/29051/2025	VS	VS	0	
		R.T.O., JAGATSINGHPUR		//	
299	D-WP(C)/41879/2025	NILAMANI PADHI	NIRANJAN SINGH (1)	//	
	WP(C)/29006/2025	VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/41880/2025	PRIYA RANJAN MOHANTY	BIKRAM CHANDRA HGADEI	//	
	WP(C)/28989/2025	VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/41882/2025	TP NORTERN ODISHA DISTRIBUTIION LTD.(TPNODL)	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		THE PRESIDING OFFICER, LABOUR COURT, BBSR		//	
302	D-WP(C)/41883/2025	AKSHYA ROUT	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/41884/2025	NIRANJAN SAHU	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/41885/2025	MAHALAXMI GRAM PANCHAYAT LEVEL FEDERATION	RADEEP KUMAR DAS	//	AOR20220001207C202500110
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/41886/2025	UNION OF INDIA	AJAY KUMAR ROY	//	
		VS	VS	0	
		SRINIVASSAN K		//	
306	D-WP(C)/41887/2025	PURNA CHNDRA BEHERA	GOUTAM KUMAR ROURTRAY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
307	D-WP(C)/41889/2025	HIMANSU SEKHAR NAYAK	ARUN KUMAR PATRA	//	
	WP(C)/29058/2025	VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/41890/2025	PRAVU RANJAN NAYAK	SAMEER KUMAR DAS	//	
	WP(C)/29040/2025	VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/41891/2025	BIDYADHAR PANDA	SUSHANTA KUMAR MISHRA	//	
	WP(C)/29028/2025	VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/41892/2025	LAL MOHAN NAIK	SUSHANTA KUMAR MISHRA	//	
	WP(C)/29030/2025	VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/41893/2025	PRASANTA KUMAR SAHU	SAMEER KUMAR DAS	//	
	WP(C)/29042/2025	VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/41894/2025	PRATIMA PANDA	BIJAY KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/41895/2025	DR. NIHAR RANJAN MISRA	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/41897/2025	SANJUKTA PANDA	SANDHYARANI PANI	//	AOR20230000010C202500084
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/41900/2025	MAUSAM BEHERA	SUSHANTA KUMAR JOSHI	//	
	WP(C)/29021/2025	VS	VS	()	
		COMMISSIONER CUM SECRETARY TO GOVT DEPT. OF CIVIL SUPPLIES AND CONSUMER WELFARE., BBSR			
316	D-WP(C)/41902/2025	AJAY KUMAR LENKA	MRUTYUNJAYA BISOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/41904/2025	DR.INDIRA PATNAIK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/41905/2025	BISWA RANJAN PRADHAN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, KHURDA	ARYA DASH VS PRADEEP KUMAR KHUNTIA	// () //	
319	D-WP(C)/41906/2025 WP(C)/29038/2025	MANOJ KUMAR SAMAL VS DIRECTOR GENERAL, CISF HQRS, NEW DELHI	PRADEEP KUMAR KHUNTIA VS ADYASIDHI MISHRA	// () //	
320	D-WP(C)/41907/2025	M/S.BISWAJIT ENGINEERING, CUTTACK VS UNION OF INDIA	ADYASIDHI MISHRA VS PARSURAM MOHAPATRA	// () //	
321	D-WP(C)/41908/2025	BALAKRISHNA SAHOO VS STATE OF ODISHA	PARSURAM MOHAPATRA VS BUDHADEV ROUTRAY	// () //	
322	D-WP(C)/41912/2025 WP(C)/29007/2025	DEBAPRIYA PATRA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS TATHAGATA SAHOO	// () //	
323	D-WP(C)/41913/2025 WP(C)/29014/2025	DEBAPRASAD BEHERA VS STATE OF ODISHA	TATHAGATA SAHOO VS TATHAGATA SAHOO	// () //	AOD20240000806C202500054
324	D-WP(C)/41914/2025	NARANGI JAGAT VS STATE OF ODISHA	TATHAGATA SAHOO VS TATHAGATA SAHOO	// () //	AOD20240000806C202500056
325	D-WP(C)/41915/2025	DINA KANPAN VS STATE OF ODISHA	TATHAGATA SAHOO VS TATHAGATA SAHOO	// () //	AOD20240000806C202500057
326	D-WP(C)/41917/2025	SRADHA SUMAN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS TATHAGATA SAHOO	// () //	AOD20240000364C202500184
327	D-WP(C)/41918/2025	LAXMI SAGARIA VS STATE OF ODISHA	TATHAGATA SAHOO VS TATHAGATA SAHOO	// () //	AOD20240000806C202500055
328	D-WP(C)/41919/2025	KOUSHALYA RANI DAS VS STATE OF ODISHA	GANESH PRASAD SAMAL VS TATHAGATA SAHOO	// () //	
329	D-WP(C)/41920/2025	LOCHNE SAGARIA	TATHAGATA SAHOO	//	AOD20240000806C202500058

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/41932/2025	RAMESH CHANDRA RANA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		THE DEPUTY SECRETARY BOARD OF SECONDARY EDUCATION, ODISHA CUTTACK		//	
331	D-WP(C)/41933/2025	BUTULU KANPAN	TATHAGATA SAHOO	//	AOD20240000806C202500059
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/41934/2025	BANITA PARIDA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500120
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/41935/2025	NARENDRA ORAM	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/41936/2025	GAYA PRASAD SAHU	DIPTI RANJAN BHOKTA	//	
	WP(C)/29057/2025	VS	VS	()	
		STATE OF ORISSA		//	
335	D-WP(C)/41937/2025	ARUN KUMAR SENAPATI	MANOJ KUMAR PATI	//	
		VS	VS	()	
		REGISTRAR (JUDICIAL), HIGH COURT OF ORISSA, CUTTACK		//	
336	D-WP(C)/41939/2025	M/S.BISWA BHARATI CONTRUCTION AND ENGINEERING	BRINCO KUMAR MAHAPATRA	//	
		VS	VS	()	
		M/S. GARUDADHWAJA STRUCTURES PRIVATE LTD, CUTTACK		//	
337	D-WP(C)/41940/2025	SULOCHANA SAHOO	NIRANJAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/41944/2025	ROHIT BEHERA	PRAFULLA KUMAR RATH	//	
		VS	VS	()	
		BANK OF INDIA, BBSR		//	
339	D-WP(C)/41946/2025	SANGITA NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		TATA POWER SOUTH ODISHA DISTRIBUTION LTD(TPSODL) GANJAM		//	
340	D-WP(C)/41947/2025	JAYAKRUSHNA SAHU	MANAS ANKIT BOHIDAR	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/41950/2025	CHIEF COMMISSIONER CGST AND CENTRAL EXCISE, BBSR THE EXECUTIVE ENGINEER (ELECTRICAL) TATA POWER DISTRIBUTION LTD	SURESH CHANDRA DAS	// //	AOD20240000953C202500032
		VS	VS	()	
342	D-WP(C)/41951/2025	M/S MINES MANAGER, OMC LTD GADADHAR NAYAK	AJIT KUMAR SAHOO	// //	AOR20220001563C202500056
		VS	VS	()	
343	D-WP(C)/41954/2025	STATE OF ODISHA SUBASINI MOHANTY @ NAYAK	KULDEEP MOHANTY	// //	AOD20240000012C202500236
		VS	VS	()	
344	D-WP(C)/41956/2025	SIDHARTHA KUMAR NAYAK K.RAMA REDDY	PRAFULLA KUMAR MOHAPATRA	// //	
		VS	VS	()	
345	D-WP(C)/41957/2025	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF BIPADA BHANUNAPUR	KUNAL KUMAR SWAIN	// //	
		VS	VS	()	
346	D-WP(C)/41958/2025	STATE OF ODISHA MANDAKINI ROUT	PRAKASH KUMAR ROUT	// //	AOR20220001328C202500043
		VS	VS	()	
347	D-WP(C)/41959/2025	STATE BANK OF INDIA NIRUPAMA RAY	KUNAL KUMAR SWAIN	// //	
		VS	VS	()	
348	D-WP(C)/41960/2025	STATE OF ODISHA CHAKRADHAR BEHERA	PRAFULLA KUMAR MOHAPATRA	// //	
		VS	VS	()	
349	D-WP(C)/41961/2025	STATE OF ODISHA SACHITRA BEHERA	PRADEEP KUMAR DASH	// //	AOR20220002710C202500021
		VS	VS	()	
350	D-WP(C)/41962/2025	THE TAHASILDAR CUM EXECUTIVE MAGISTRATE DAMAYANTI BEHERA	KUNAL KUMAR SWAIN	// //	
		VS	VS	()	
351	D-WP(C)/41963/2025	STATE OF ODISHA NIKHIL N KAPUR	KISHORE KUMAR MISHRA	// //	AOD20250000498C202500036
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/41964/2025	NIRANJAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
353	D-WP(C)/41965/2025	GYANARANJAN DHAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
354	D-WP(C)/41967/2025	MOHD. MUSTOFA ALI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
355	D-WP(C)/41968/2025	BASUDEV DAS VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
356	D-WP(C)/41969/2025	MADHUSMITA ROUT VS CHIEF COMMISSIONER CGST CENTRAL EXCISE AND CUSTOMS, BBSR	MANAS ANKIT BOHIDAR VS	// 0 //	
357	D-WP(C)/41970/2025	NAKULA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
358	D-WP(C)/41972/2025	SHAKTIDHAR BADGAYAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //	
359	D-WP(C)/41973/2025	BRAHMANANDA PRUSTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
360	D-WP(C)/41974/2025	PRAFULLA KUMAR DASH VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
361	D-WP(C)/41975/2025	NIRANJAN SAHU VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //	
362	D-WP(C)/41978/2025	DHARANIDHAR PRADHAN VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
363	D-WP(C)/41979/2025	GOLAPI BHOI	SURENDRA KUMAR GARTIA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-WP(C)/41981/2025	COMMISSIONER CUM SECRETARY TO GOVT. OF ODISHA SCHOOL AND MASS EDUCATION DEPT., BBSR CHANDRAMANI BHOI	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
365	D-WP(C)/41982/2025	STATE OF ORISSA TORAN SINGH MAJHI	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
366	D-WP(C)/41983/2025	STATE OF ODISHA PABITRA KUMAR DAS	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
367	D-WP(C)/41985/2025	STATE OF ORISSA DEBENDRA NAIK	GOKULANANDA SAHU	//	
		VS	VS	()	
368	D-WP(C)/41988/2025	STATE OF ODISHA SUBASH CHANDRA PANDA	NIHAL RATH	//	
		VS	VS	()	
369	D-WP(C)/41989/2025	STATE OF ODISHA GOKULANANDA DAS	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
370	D-WP(C)/41991/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK SUPRAVA PANDA	UMAKANT SAHOO	//	
		VS	VS	()	
371	D-WP(C)/41992/2025	STATE OF ODISHA SAKUNTALA NAYAK	AJAYA KUMAR PRADHAN	//	
		VS	VS	()	
372	D-WP(C)/41993/2025	STATE OF ODISHA SOMYA RANJAN MALIK	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
373	D-WP(C)/41994/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK BARENDRANATH DAS ADHIKARI	SAILABALA JENA	//	
		VS	VS	()	
374	D-WP(C)/41995/2025	STATE OF ODISHA SARBESWAR DAS	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		ASSISTANT SETTLEMNT OFFICER, CUTTACK		//	
375	D-WP(C)/41996/2025	NIGAMANANDA SAHOO	ASHOK KUMAR SAHOO	//	
		VS	VS	()	
		MADHAB SAHOO		//	
376	D-WP(C)/41998/2025	SWARNAMANI TAD	PRNOY MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-WP(C)/41999/2025	KSHITIS CHANDRA MALLICK	ARUPANANDA GOSWAMY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-WP(C)/42001/2025	PUJARANI SAHOO	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
		UNION OF INDIA		//	
379	D-WP(C)/42004/2025	PRAFULLA KUMAR NAYAK	BYOMAKESH TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-WP(C)/42005/2025	LOHITAKSHYA GAHIR	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
		UNION OF INDIA		//	
381	D-WP(C)/42007/2025	PRATEEK @ PRATEEK KUMAR MOHANTY	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	()	
		UNION OF INDIA		//	
382	D-WP(C)/42008/2025	M/S. S.M.AGENCY, CUTTACK	ASHISH KUMAR SAMAL	//	
		VS	VS	()	
		THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, ODISHA			
383	D-WP(C)/42010/2025	PRIYANKA GIRI	TUSAR KANTI PRAHARAJ	//	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-WP(C)/42011/2025	NRUSINGHA BEHERA	TUSAR KANTI PRAHARAJ	//	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-WP(C)/42012/2025	PANKAJ CHARAN NAYAK	SARADA PRASANNA SARANGI	//	
		VS	VS	()	
		UNION OF INDIA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/42013/2025	SATYAJIT MANHIRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ()	
387	D-WP(C)/42016/2025	BHAKTA RAM PUROHIT VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// ()	AOR20220001657C202500126
388	D-WP(C)/42017/2025	NARMADA PARIDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ()	AOD20240000242C202500241
389	D-WP(C)/42018/2025	SRS ENTERPRISES VS INDIAN COUNCIL OF AGRICULTURAL RESEARCH, NATIONAL RICE RESEARCH INSTITUTE	PRABODHA CHANDRA NAYAK VS	// ()	AOR20220001657C202500127
390	D-WP(C)/42019/2025	SWOSTI EDUCATIONAL FOUNDATION VS CENTRAL BOARD OF DIRECT TAXES, CBDT	CHITRASEN PARIDA VS	// ()	AOR20220001432C202500040
391	D-WP(C)/42021/2025	KUNJA BIHARI MAJHI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// ()	AOR20220001296C202500077
392	D-WP(C)/42026/2025	MAHENDRA KUMAR MISHRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// ()	
393	D-WP(C)/42027/2025	GITANJALI MISHRA VS DIVISIONAL MANAGER, LIC OF INDIA, CUTTACK	RANJAN KUMAR NAYAK VS	// ()	
394	D-WP(C)/42028/2025	DILLIP KUMAR ROUT VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// ()	
395	D-WP(C)/42029/2025	DR.NAGENDRA KUMAR PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()	
396	D-WP(C)/42030/2025	PRASANTA KUMAR PUHAN VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// ()	
397	D-WP(C)/42032/2025	PRADIP CHANDRA SAHOO	PRAFULLA CHANDRA BISWAL	//	

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		VS	VS	0	
		ICICI BANK LTD.		//	
398	D-WP(C)/42033/2025	K.SANKAR PATRA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		THE REVENUE DIVISIONAL COMMISSIONER,(SOUTHEN DIVISION) GANJAM		//	
399	D-WP(C)/42035/2025	MANOJARANJAN MOHAPATRA	PRADEEP KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/42044/2025	SUMATI BEHERA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/42045/2025	BHANJA BIHARI HOTA	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/42046/2025	BIBHUTI NAYAK	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/42047/2025	BHOGRAI BLOCK, BALESWAR	DEBADUTTA KANUNGO	//	
		VS	VS	0	
		DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT, BBSR		//	
404	D-WP(C)/42048/2025	DEEPAK KUMAR NATH	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/42049/2025	BHAGYALAXMI DAS	GOUTAM KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/42050/2025	BIJAY KETAN JENA	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/42051/2025	PADMINI MOHANTY	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/42054/2025	CHANDRA SEKHAR DEHURI	AUROBINDA SAHOO	//	AOD20220003080C202500017
		VS	VS	0	

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409	D-WP(C)/42055/2025	STATE OF ODISHA BIDYADHAR PALAI VS	LAXMIKANTA MOHANTY VS	// // ()	
410	D-WP(C)/42056/2025	STATE OF ODISHA PREMALATA DAS VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500078
411	D-WP(C)/42057/2025	STATE OF ODISHA SIBAJI CHAKRABATI VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500079
412	D-WP(C)/42058/2025	STATE OF ODISHA BENUDHAR ACHARYA VS	SUDEEP KUMAR SARANGI VS	// // ()	AOD20250000975C202500017
413	D-WP(C)/42060/2025	STATE OF ODISHA PRABHAKAR SAHOO VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202500144
414	D-WP(C)/42061/2025	STATE OF ODISHA SK.RIYAZ UDDIN VS	DEBABRATA DAS VS	// // ()	
415	D-WP(C)/42062/2025	STATE OF ODISHA SUBRATA DAS VS	PRITY SHAW VS	// // ()	
416	D-WP(C)/42064/2025	THE TAHASILDAR, TANGI-CHOUDWAR, CUTTACK GAUTAM SAHU VS	DHANOJ KUMAR SAHOO VS	// // ()	
417	D-WP(C)/42065/2025	STATE OF ODISHA RAMA CHANDRA SETHI VS	TAPAN KUMAR MANDAL VS	// // ()	
418	D-WP(C)/42068/2025	STATE OF ODISHA SUJEET KUMAR PRADHAN VS	SANKAR PRAASAD PANI VS	// // ()	
419	D-WP(C)/42070/2025	STATE OF ODISHA RAJANIKANTA MOHAPATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// // () //	

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420	D-WP(C)/42073/2025	CHITTA RANJAN SUBUDHI VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
421	D-WP(C)/42074/2025	KALANDI PRUSTY VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //	
422	D-WP(C)/42075/2025	RAJESH CHAUDHURY VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //	
423	D-WP(C)/42077/2025	GYANA RANJAN RANA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
424	D-WP(C)/42078/2025	CHITTA RANJAN SUBUDHI VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
425	D-WP(C)/42085/2025	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
426	D-WP(C)/42086/2025	PPL RETIRED EMPLOYEES ASSOCIATION, KHURDA VS UNION OF INDIA	BIDHADEV ROUSTRAY VS	// 0 //	
427	D-WP(C)/42089/2025	CHITTA RANJAN SUBUDHI VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
428	D-WP(C)/42092/2025	TIKESWAR SAHU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
429	D-WP(C)/42095/2025	MANAS RANJAN PATTNAIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
430	D-WP(C)/42097/2025	HULAS DAS VS STATE OF ODISHA	TAPAN KUMAR MANDAL VS	// 0 //	
431	D-WP(C)/42099/2025	BIJAYA SAHOO @ BABULI SAHOO	JAYADEBA BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/42101/2025	DIVINE SCHOOL OF NURSING, BHADRAK	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/42103/2025	KAPILENDRA PRADHAN	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/42104/2025	DAITARI PRADHAN	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		THE DIST. REGISTRAR-CUM-A.D.M., KALAHANDI		//	
435	D-WP(C)/42106/2025	BIBEKA NANDA JENA	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/42107/2025	UMAKANTA DASH	SATYAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/42108/2025	EASTERN ACADEMY OF SCIENCE AND TECHNOLOGY, KALAHANDI	ASOK KUMAR SWAIN	//	
		VS	VS	0	
		ODISHA HUMAN RIGHTS COMMISSION, BBSR		//	
438	D-WP(C)/42109/2025	CHITTARANJAN BAIRIGANJAN	DEBENDRA NATH MISRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
439	D-WP(C)/42110/2025	GIRI SHANKAR SAHU	SRIKHETRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/42111/2025	SUDHIR DAS	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/42112/2025	PABITRA MOHAN NAYAK	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/42113/2025	KARIA HANSDA	GOPINATH PANDA	//	AOR20250000149C202500029
		VS	VS	0	

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443	D-WP(C)/42114/2025	STATE OF ODISHA LALIT LAKRA VS	UMARANI PANDA VS	// // ()	
444	D-WP(C)/42115/2025	STATE OF ORISSA NARENDRA PRASAD SAHOO VS	Anubhav Moharana VS	// // ()	AOR20220002834C202500002
445	D-WP(C)/42116/2025	STATE OF ODISHA T LAXMIBAI PATRA VS	Manoranjan Padhy VS	// // ()	AOD20220003086C202500145
446	D-WP(C)/42117/2025	STATE OF ODISHA TARUN KUMAR DANDA VS	BIDYALOK MOHAPATRA VS	// // ()	
447	D-WP(C)/42118/2025	STATE OF ODISHA NIRMAL KUMAR MISHRA VS	DEBENDRA NATH MISRA VS	// // ()	
448	D-WP(C)/42119/2025	UNION OF INDIA RATIKANTA BARIK VS	UMARANI PANDA VS	// // ()	
449	D-WP(C)/42120/2025	DISTRICT EDUCATION OFFICER, SUNDARGARH DIBAKAR PATRA VS	SARAT CHANDRA DASH VS	// // ()	
450	D-WP(C)/42121/2025	STATE OF ODISHA LOCHARIA SAI KRISHNA VS	SWAPNA KUMAR OJHA VS	// // ()	
451	D-WP(C)/42122/2025	UNION OF INDIA SURENDRA BEHERA VS	Ajit Kumar Sahoo VS	// // ()	AOR20220001563C202500057
452	D-WP(C)/42123/2025	STATE OF ODISHA SUBANA MUNA VS	UMARANI PANDA VS	// // ()	
453	D-WP(C)/42124/2025	DISTRICT EDUCATION OFFICER, SUNDARGARH GEETANJALI JENA VS	PRAJNA SARITA MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

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454	D-WP(C)/42125/2025	M/S. MERCURY RASAYANS, GANJAM VS UNION OF INDIA	SOURAV SUMAN BHUYAN VS	// ()	
455	D-WP(C)/42126/2025	ALAMERI BAHADUR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
456	D-WP(C)/42127/2025	ANIRUDHA PATEL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()	
457	D-WP(C)/42128/2025	BIJAY SWAIN VS STATE OF ODISHA	Ajit Kumar Sahoo VS	// ()	AOR20220001563C202500058
458	D-ABLAPL/31406/2025	SILU SETH VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /577 /2025 ()	AOR20220004226C202500026
459	D-ABLAPL/31407/2025	DEBADATTA JENA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /335 /2025 ()	AOR20220003509C202500058
460	D-ABLAPL/31411/2025	RAJESH PANGI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ORKEL /256 /2024 ()	
461	D-ABLAPL/31416/2025	MANIKA BANARA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /585 /2025 ()	
462	D-ABLAPL/31417/2025	KHITISH KUMAR DAS @ KHITISH DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /271 /2025 ()	AOD20240000012C202500235
463	D-ABLAPL/31419/2025	PRASHANNA @ PRASANNA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /330 /2025 ()	
464	D-ABLAPL/31421/2025 ABLAPL/11985/2025	BISAMITRA DALAI VS STATE OF ODISHA	ANITA SAHOO VS	AGALPUR /216 /2023 ()	
465	D-ABLAPL/31422/2025	NAKULA ROUT	ARIJEET MISHRA	BANKI /328 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/31423/2025	PRAKASH @ HADU DAKUA	ASHOK KUMAR PRADHAN	BHANNANAGAR /103 /2022	AOR20220001590C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/31424/2025	MANOJ KUMAR NAIK	ASHOK KUMAR PRADHAN	JAGANNATHA PRASAD /199 /2020	AOR20220001590C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/31425/2025	CHAGA BEHERA @ KUBERA BEHERA	BIKRAM CHANDRA GHADAI	KUJANGA /326 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/31426/2025	SIKU @ SIPUN PRADHAN	PRIYA RANJAN SINGH	DHENKANAL SADAR /728 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/31429/2025	CHHABINDRA BEHERA	SUSANTA KUMAR BARAL	ATHGARH /293 /2025	AOR20220001297C202500262
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/31433/2025	GURINDER SINGH	MANORANJAN MOHAPATRA	SECTOR-19 /181 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/31435/2025	TULASI SAMAL	SUBHRANSU BHUSAN MOHANTY	BONTH /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/31436/2025	BINOD SAHA @ BINOD KUMAR SAHA	GOKULANANDA SAHU	PADAMPUR /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/31446/2025	M.SUNIT PATRO @ SUMIT KUMAR PATRA	PRATYUSH SHAH	KHARABEL NAGAR P.S. /396 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/31448/2025	MAHESWAR KUMAR SAHU @ MAHESWAR SAHU	ASHREET BEHERA	BAIDYANATHPUR /498 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/31449/2025	NARASINGHA JANI @ NARASINGH JANI	MANGU NANDY	/ /0	
		VS	VS	()	

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477	D-ABLAPL/31450/2025	STATE OF ODISHA KOLA VAMANA MURTY @ KOLA BAMAN MURTY VS	SANTOSH KUMAR MAHANTY VS	// AMBADOLA /216 /2025 ()	
478	D-ABLAPL/31452/2025	STATE OF ODISHA S K TASALIM VS	SATYANARAYAN MISHRA VS	// AUL /313 /2025 ()	AOR20220001303C202500052
479	D-ABLAPL/31459/2025	STATE OF ODISHA KAIBALYA KHATUA VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /450 /2025 ()	AOR20220001648C202500114
480	D-ABLAPL/31467/2025	STATE OF ODISHA SUDEEP MANGARAJ @ SUDIP MANGARAJ @ GANU VS	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /371 /2025 ()	
481	D-ABLAPL/31471/2025	STATE OF ODISHA BHAGIRATHI BARIK @ DHADU BARIK VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /232 /2025 ()	
482	D-ABLAPL/31473/2025	STATE OF ODISHA BIJAYA @ MUNA BANKA VS	RAJJEET ROY VS	// BOLANGIR TOWN /640 /2025 ()	AOR20220001462C202500122
483	D-ABLAPL/31478/2025	STATE OF ODISHA SUBASISH SAMAL VS	PREMRAJ GOUDA VS	// BISSAMCUTTACK /139 /2025 ()	
484	D-ABLAPL/31479/2025	STATE OF ODISHA RAJENDRA PATRA VS	BIKRAM RATH VS	// RAJKANIKA /373 /2025 ()	
485	D-ABLAPL/31483/2025	STATE OF ODISHA BHIMA SAHOO VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /468 /2023 ()	
486	D-ABLAPL/31488/2025	STATE OF ODISHA KATHI @ KHIROD CHANDRA DEHURY VS	ANIRUDHA DAS VS	// MOTANGA /116 /2023 ()	
487	D-ABLAPL/31492/2025	STATE OF ODISHA RAJESH KUMAR NAYAK @ RAJU VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /251 /2025 ()	AOR20220001615C202500193
		STATE OF ODISHA		//	

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488	D-ABLAPL/31496/2025	MAHESH PRAJAPATI VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /125 /2025 () //	
489	D-ABLAPL/31499/2025	MD. MAHMUD VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /125 /2025 () //	
490	D-ABLAPL/31500/2025	ACHYUTADITYA RAY VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALIKUDA /370 /2025 () //	
491	D-ABLAPL/31505/2025	KUNAL KUMAR VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /125 /2025 () //	
492	D-ABLAPL/31507/2025	ISWAR SABAR VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	GUDARI /72 /2019 () //	
493	D-ABLAPL/31511/2025	BHARAT MOHANTY VS STATE OF ODISHA	ARUPA NANDA DAS VS	MAHILA P.S.(BBSR) /296 /2025 () //	
494	D-ABLAPL/31512/2025	NABIN MISHRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MURIBAHAL /210 /2025 () //	
495	D-ABLAPL/31513/2025	ANIL SETHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BALASORE SADAR /336 /2025 () //	
496	D-ABLAPL/31517/2025	DEBENDRA GHASI VS STATE OF ODISHA	SOUMYA SARATHI DAS VS	RAMBHA (KHALLIKOTE) /538 /2025 () //	
497	D-ABLAPL/31520/2025	HIMANSU NAIK VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	KALAMPUR /71 /2023 () //	
498	D-ABLAPL/31527/2025	SUDAM DEHURY@SUDAM DEHURI@SUDAM DEURIBIKRAM KESHARI RAJ VS STATE OF ODISHA	SUDAM DEHURY@SUDAM DEHURI@SUDAM DEURIBIKRAM KESHARI RAJ VS	ATHGARH /290 /2025 () //	
499	D-ABLAPL/31537/2025	NAVEEN KUMAR	ALOK KUMAR PANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /97 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/31539/2025	NILESH AGRAWAL @ NILESH KUMAR AGRAWAL	PRABODHA CHANDRA NAYAK	MUDANPUR RAMPUR /229 /2025	AOR20220001657C202500128
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/31540/2025	SANJAY BEHERA	MANAS RANJAN KHATUA	BAISINGA /405 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/31542/2025	BHAGABAN BEHERA	GOKULANANDA PADHI	RANPUR /308 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/31543/2025	NAMITA SAHOO	ASHOK KUMAR SAHOO	NIKIRAI /345 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/31545/2025	RAJA @ JEEBAN KUMAR BEHERA	BISWORANJAN SWAIN	PURIGHAT /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/31546/2025	AJIT KUMAR DALEI	ANSHUMAN PANDA	KHANTAPADA /227 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/31547/2025	ANKIT NARASINGH SINGH @ ANKIT SHARMA @ ANKITSANJAN	ANSHU RANJAN TRIPATHY	TANGI (KHURDA) /603 /2025	AOD20240000069C202500063
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/31551/2025	ANIL MAHANANDA	BIKRAM CHANDRA GHADEI	BURLA /554 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/31557/2025	NARAYAN JENA	AMLAN SHAKTI PAUL	BHADRAK RURAL /542 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/31564/2025	RAMESH CHANDRA BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/31565/2025	AJ ABUL KHAN @ MINZU @ EZABUL KHAN	LALITENDU MISHRA	NARASINGHPUR /20 /2025	AOR20220001610C202500069
		VS	VS	()	

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511	D-ABLAPL/31566/2025	STATE OF ODISHA RUDRA PRATAP PADHI VS	BISWAJIT NAYAK VS	// BARI RAMACHANDRA /375 /2025 ()	
512	D-ABLAPL/31567/2025	STATE OF ODISHA BIJULI @ LILI PARIDA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /254 /2025 ()	
513	D-ABLAPL/31573/2025	STATE OF ODISHA BHASKAR MOHANTY VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /254 /2025 ()	
514	D-ABLAPL/31575/2025	STATE OF ODISHA SUMANT RANA VS	BINAYA BHUSAN ROUSTRAY VS	// KANTAMAL /175 /2025 ()	
515	D-ABLAPL/31578/2025	STATE OF ODISHA SURYAKANTA DAS VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /406 /2025 ()	
516	D-ABLAPL/31579/2025	STATE OF ODISHA BHASKAR KARA VS	CHANDANA TRIPATHY VS	// BAIDYANATHPUR /293 /2025 ()	
517	D-ABLAPL/31589/2025	STATE OF ODISHA BIKASH BEHERA VS	DEEPAK KUMAR DAS VS	// PIPLI /603 /2025 ()	
518	D-ABLAPL/31593/2025	STATE OF ODISHA GOPINATH DAS VS	SAPAN KUMAR LENKA VS	// KANDARPUR /202 /2025 ()	
519	D-ABLAPL/31596/2025	STATE OF ODISHA BIPIN KUMAR BARAL @ BIPIN BARAL VS	SUBRAT KUMAR NANDA VS	// BANSADA /300 /2025 ()	
520	D-ABLAPL/31606/2025	STATE OF ODISHA SAROJ KUMAR BHANJA @ SAROJ BHANJA VS	PRATAP KUMAR NAYAK VS	// DHENKANAL SADAR /830 /2025 ()	
521	D-ABLAPL/31609/2025	STATE OF ODISHA MUJAFAR HOSEN @ SK MUJAFAR VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// GHATAGAON /345 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/31612/2025	R.SUSAMA PRADHAN@JADI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /677 /2025 () //	
523	D-ABLAPL/31613/2025	JOSHNARANI KHUNTIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BADAGODA P.S. /542 /2025 () //	
524	D-ABLAPL/31614/2025	AJAY KUMAR GAHIR VS STATE OF ODISHA	SIDDHANT SARANGI VS	// () //	AOD20250000975C202500018
525	D-ABLAPL/31617/2025	AMIT KUMAR PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /335 /2025 () //	
526	D-ABLAPL/31622/2025	BHASKAR GOUDA@GANDU GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /655 /2025 () //	
527	D-ABLAPL/31623/2025	MANOJ AHİR VS STATE OF ODISHA	SIDDHANT SARANGI VS	// () //	AOD20250000975C202500019
528	D-ABLAPL/31624/2025	DEVRAJ RANA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// () //	AOD20250000975C202500020
529	D-ABLAPL/31625/2025	MINATI PANDA @ MINATILATA PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	BASUDEVPUR /569 /2025 () //	
530	D-ABLAPL/31626/2025	RANJAN DAS @ KALLIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /400 /2025 () //	
531	D-ABLAPL/31627/2025	BHABANI SANKAR GHADAI@BHABANI GHADAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /64 /2024 () //	
532	D-ABLAPL/31629/2025	DEBENDRA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
533	D-ABLAPL/31633/2025	SIKU @ SIPUN PRADHAN	PRIYA RANJAN SINGH	DHENKANAL TOWN /638 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/31634/2025	KRUPASINDHU BEHERA	PRAVASH CHANDRA JENA	RAIBANIA /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/31636/2025	SARASWATI NAYAK	ASHOK DAS	PARLAKHEMUNDI /254 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/31638/2025	DINABANDHU ROUT	ASHOK DAS-O-960/1993	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/31640/2025	SONU BEHERA	DIBYA JYOTI SAHOO	GOPALPUR /339 /2025	AOD20240000587C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/31641/2025	SABITA PRADHAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /320 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/31642/2025	JANMEJAY SINGH @ JANMEJAY SING	PRAVASH CHANDRA JENA	RAIBANIA /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/31643/2025	MANOJ KUMAR SAHOO	BANSHIDHAR SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/31644/2025	SANDHYARANI ROUT	SANJAY KUMAR DAS	MAHILA (BERHAMPUR) /124 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/31646/2025	TIKU DALEI	JNYANANANDA PANDA	MUDANPUR RAMPUR /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/31649/2025	NARAHARI DAS	MANAS KUMAR CHAND	GHASIPURA /384 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/31650/2025	UMAIR AHMAD	SIDHARTHA DAS	RUGUDI /125 /2025	
		VS	VS	()	

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FILING REPORT AS ON :13/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/31651/2025	STATE OF ODISHA MANGARAJ NAYAK@MANGULIA VS	SMRUTI RANJAN ROUT VS	// MALGODOWN /261 /2025 ()	
546	D-ABLAPL/31653/2025	STATE OF ODISHA LALAN RAM VS	SIDHARTHA DAS VS	// RUGUDI /125 /2025 ()	
547	D-ABLAPL/31654/2025	STATE OF ODISHA SK. MD. SAFAYAT ALI VS	PRAJNA SARITA MOHANTY VS	// BASTA /319 /2025 ()	
548	D-ABLAPL/31655/2025	STATE OF ODISHA SANDEEP PRADHAN VS	RAGHUNATH BISWAL VS	// SAMAL /149 /2018 ()	
549	D-ABLAPL/31656/2025	STATE OF ODISHA PRIYANKA TERESA VS	SASWAT JENA VS	// //0 ()	
550	D-ABLAPL/31657/2025	STATE OF ODISHA MANAS KUMAR GURU @ NANDU VS	LAXMIDHAR MAHAPATRA VS	// BALIANTA P.S. /419 /2025 ()	
551	D-ABLAPL/31658/2025	STATE OF ODISHA BRUSHAV NAIK VS	KULDEEP NARAYANA PANDA VS	// GOLAMUNDA /30 /2025 ()	
552	D-ABLAPL/31659/2025	STATE OF ODISHA DEEPAK MUDULI VS STATE OF ODISHA	CHIRANJIB ROUT VS	// GOPALPRASAD /266 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :13/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA	6/2025
2	D-GUAP/35553/2025 GUAP/14/2025	NIROD KUMAR MOHARANA MP	BABITA PATTNAIK	20/2025
3	D-WPCRL/20855/2025 WPCRL/91/2025	SAMBIT KUMAR MP	JITAMANYU SAHOO	31/2025
4	D-WPCRL/20855/2025 WPCRL/91/2025	SAMBIT KUMAR MP	JITAMANYU SAHOO	32/2025
5	D-CRLLP/24466/2025 CRLLP/70/2025	ASIT KUMAR MOHAPATRA MP	SOURAV DAS	67/2025
6	D-TRPCRL/1664/2025 TRPCRL/7/2025	GOPAL AGRAWAL MP	SUDEEP KUMAR SARANGI	97/2025
7	D-TRPCRL/31468/2025 TRPCRL/ /	VICTIM MP	EKTA AGARWAL	98/2025
8	D-FA/143/1984 FA/143/1984	DHANESWAR MP		101/2025
9	D-FA/143/1984 FA/143/1984	DHANESWAR MP		102/2025
10	D-FA/143/1984 FA/143/1984	DHANESWAR MP		103/2025
11	D-ELPET/29664/2024 ELPET/5/2024	BRAJAMOHAN PRADHAN MP	M/S BIDYADHAR MISHRA, M/S TARINI KANTA BISWAL, MRS. R.R. PA	121/2025
12	D-CRLMP/8929/2024 CRLMP/485/2024	MANOJ KUMAR PRADHAN MP	SOUMYA RANJAN MOHANTY	224/2025
13	D-TRP(C)/39225/2025 TRP(C)/ /	LABA BEHERA MP	SUSHANTA KUMAR JOSHI	386/2025
14	D-TRP(C)/41955/2025 TRP(C)/ /	PRATAP KESHARI PANDA MP	AGNIHOTRA SAHU	387/2025
15	D-TRP(C)/42072/2025 TRP(C)/ /	RUCHI MOHANTY MP	AMIT PRASAD BOSE	388/2025
16	D-CONTC/4634/2020 CONTC/4634/2020	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD. MP	M/S.PRABODHA CH. NAYAK, S.K.ROUT, R.K.ROUT, PRABODHA CHA	392/2025
17	D-RVWPET/41987/2025 RVWPET/ /	PADMINI KUMARI PANIGRAHY MP		400/2025
18	D-RVWPET/42100/2025 RVWPET/ /	EMPLOYEES PROVIDENT FUND ORAGANISATION MP	SIDDHANT NISHADKAR PADHY	401/2025
19	D-RPFAM/41849/2025 RPFAM/ /	SUBRAT PRADHAN MP	SUBHASIS MOHAPATRA	469/2025
20	D-RPFAM/33817/2025 RPFAM/235/2025	MARTAND SHARDUL MP	PUSPAMITRA MOHAPATRA	470/2025
21	D-CMAPL/34007/2025 CMAPL/ /	TAPASWINI PATEL MP	ADV.	528/2025
22	D-CMAPL/35715/2025 CMAPL/ /	SANTILATA SAMATARAY MP	ADV.	529/2025
23	D-CMAPL/35712/2025 CMAPL/ /	SANTILATA SAMANTRAY MP	ADV.	530/2025
24	D-CMAPL/41945/2025 CMAPL/ /	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD. MP	ADV.	531/2025
25	D-CMAPL/41949/2025 CMAPL/ /	AKSHAYA KUMAR PATTNAIK MP	SANGRAM JENA	532/2025
26	D-CMAPL/40037/2025	RAJU V.J.	AVIJIT PAL	

27	CMAPL/ / D-MATA/41909/2025 MATA/ /	MP MINAKSHI PATRA MP	HIMANSU SEKHAR SATAPATHY	533/2025
28	D-MATA/55107/2024 MATA/31/2025	MP RANJAN KUMAR PAIKARAY MP	CHANDRAKANTA NAYAK	571/2025
29	D-MATA/37538/2024 MATA/335/2024	MP RAHUL PATRA MP	PRANAB KUMAR GHOSE, MR.SOURYA SUNDAR DAS (SR.ADV.)	572/2025 573/2025
30	D-FAO/41202/2025 FAO/ /	MP WINDSOR PACKAGING PVT. LTD. MP	NITISH KUMAR MISHRA	897/2025
31	D-BLAPL/26684/2025 BLAPL/9210/2025	MP SAGAR KAPALE @ SAGAR VASAVRAJ KAPALE MP		1024/2025
32	D-BLAPL/30612/2025 BLAPL/10539/2025	MP RABI @ RABINDRA MUDULI MP	SANJIB KUMAR BHANJADEO	1025/2025
33	D-BLAPL/19446/2025 BLAPL/6776/2025	MP VENKAT BALAJI PATRA MP		1026/2025
34	D-BLAPL/10479/2025 BLAPL/4087/2025	MP KARRI SATTI BABU @ SATTI @ SATHEESH MP	M.C. BISWAS SHREEDAN @ SIDDHANTIN @ SUBRASH	1027/2025
35	D-BLAPL/28675/2025 BLAPL/9728/2025	MP TAPAS KUMAR JENA MP	MITALEE JESTHI	1028/2025
36	D-BLAPL/12706/2025 BLAPL/4689/2025	MP JAGAN PRADHAN MP	CHANDAN SAMANTARAY	1029/2025
37	D-BLAPL/31652/2025 BLAPL/ /	MP ABHISHEK MALI MP	P.V.S.NANAJI ACHARY	1030/2025
38	D-CRLREV/31447/2025 CRLREV/ /	MP CHITRA BHATRA MP	SURYAKANTA DWIBEDI	1130/2025
39	D-CRLREV/25298/2024 CRLREV/463/2024	MP PRASANTA KUMAR DAS MP	SURYAKANTA DWIBEDI	1131/2025
40	D-CRLREV/31487/2025 CRLREV/ /	MP UJAWAL NARAYAN BHANJA DEO MP	MANOJ KUMAR MOHANTY (2)	1132/2025
41	D-CRLREV/31487/2025 CRLREV/ /	MP UJAWAL NARAYAN BHANJA DEO MP	MANOJ KUMAR MOHANTY (2)	1133/2025
42	D-CRLREV/31487/2025 CRLREV/ /	MP UJAWAL NARAYAN BHANJA DEO MP	MANOJ KUMAR MOHANTY (2)	1134/2025
43	D-CRLREV/31497/2025 CRLREV/ /	MP RUKMAN MEHER MP	HIMANSHU SEKHAR MISHRA	1135/2025
44	D-CRLREV/31501/2025 CRLREV/ /	MP MADHUSUNDAN SAHOO MP	JATINDRA KUMAR MOHAPATRA	1136/2025
45	D-CRLREV/30378/2025 CRLREV/754/2025	MP PANKAJ DAS MP	CHITTA RANJAN SAHU	1137/2025
46	D-CRLREV/30332/2025 CRLREV/753/2025	MP SHASHMITA NAYAK MP	AMIYA KUMAR MOHANTY(A)	1138/2025
47	D-RSA/31614/2025 RSA/ /	MP STATE BANK OF INDIA MP	AKHYAYA KUMAR MISRA	1439/2025
48	D-RSA/77/2020 RSA/77/2020	MP UTTAM PATRA MP	MANOJ KUMAR MOHANTY	1440/2025
49	D-RSA/156/2006 RSA/156/2006	MP BISHNU CHARAN NAIK MP	M/S.U.K.SAMAL	1441/2025
50	D-RSA/519/2023 RSA/519/2023	MP KALU HEMBRAM MP	SUBASH CHANDRA ACHARYA	1442/2025
51	D-RSA/41953/2025 RSA/ /	MP BIPIN BEHARI NATH MP	SATYABADI MANTRY	1443/2025
52	D-RSA/30417/2024 RSA/288/2024	MP ALEKHA MALIK MP	SUKANTA KUMAR NAYAK	1444/2025
53	D-RSA/455/2015 RSA/455/2015	MP SANTOSH AGARWALLA@SANTOSH KU. MP	ARASHI RANDA	1445/2025
54	D-CMP/41848/2025 CMP/ /	MP PINAKI PRASAD CHOUDHURY @ PINAKI MP	BRASCHIDAS NARAYAN CHOUDHURY	1677/2025
55	D-CMP/41832/2025 CMP/ /	MP BISHNU CHARAN DAS MP	RAJJEET ROY	1678/2025
56	D-CMP/41834/2025 CMP/ /	MP BISHNUPRIYA PAIKARAY MP	RAJJEET ROY	1679/2025
57	D-CMP/41941/2025 CMP/ /	MP AGASTI RANA MP	ALOK KUMAR PANDA	1680/2025

58	D-CMP/5992/2025 CMP/249/2025	SRI SRI BHAGABAT BASUDEV, KHURDA MP	ANKITA MUKHERJI	1681/2025
59	D-CMP/12957/2025 CMP/608/2025	GOBINDA CHANDRA JENA MP	PRASANNA KUMAR RATH	1682/2025
60	D-CMP/42043/2025 CMP/ /	GANESH CHANDRA DAS MP	BIKRAM SENAPATI	1683/2025
61	D-CMP/42052/2025 CMP/ /	PRACHURA BEHERA MP	SUBHENDU KUMAR NAYAK	1684/2025
62	D-CMP/21526/2025 CMP/ /	DHRUBENDRA CHANDRA DAS MP	PRAKASH KUMAR MOHANTY	1685/2025
63	D-CMP/26543/2025 CMP/1038/2025	SHAKUNTALA JENA MP		1686/2025
64	D-CMP/37847/2024 CMP/994/2024	KAILASH LAKRA MP	SOUMENDRA PATTANAİK	1687/2025
65	D-CMP/37847/2024 CMP/994/2024	KAILASH LAKRA MP	SOUMENDRA PATTANAİK	1688/2025
66	D-CMP/42080/2025 CMP/ /	HARIMOHAN MOHANTY MP	DWARİKA PRASAD MOHANTY	1689/2025
67	D-CMP/42088/2025 CMP/ /	DEBAKANTA RAY MP	BİPIN KUMAR NAYAK	1690/2025
68	D-ABLAPL/18407/2025 ABLAPL/8672/2025	SAHADEV BEHERA MP		1835/2025
69	D-ABLAPL/18599/2019 ABLAPL/18599/2019	SUDAY KUMAR DIGAL MP		1836/2025
70	D-ABLAPL/29317/2025 ABLAPL/11386/2025	CHHABI NAIK MP		1837/2025
71	D-ABLAPL/3061/2023 ABLAPL/3061/2023	MOHAN TAREI MP	UMAKANTA BARIK	1838/2025
72	D-ABLAPL/23299/2024 ABLAPL/8483/2024	MD. MUDDASIR @ MUDDASİIL MP	UMAKANTA BARIK	1839/2025
73	D-ABLAPL/26641/2025 ABLAPL/10410/2025	TUSARKANTA BEHERA @ TUSARAKANTA BEHERA MP		1840/2025
74	D-ABLAPL/31722/2024 ABLAPL/12351/2024	BANTY @ AKASH SAMANTRAY MP	BİCHİTRA NARAYANA SATAPATHY	1841/2025
75	D-ABLAPL/29226/2025 ABLAPL/11244/2025	MUNTAZİR ANSARI MP		1842/2025
76	D-ABLAPL/10861/2023 ABLAPL/10861/2023	PATIA @ PRATAP KUMAR RANASİNGHA MP		1843/2025
77	D-ABLAPL/20346/2024 ABLAPL/7219/2024	GANESH BHOI MP		1844/2025
78	D-ABLAPL/27882/2025 ABLAPL/10973/2025	PADMANABH @ PADMANAVA PATTNAYAK MP		1845/2025
79	D-ABLAPL/26475/2025 ABLAPL/10310/2025	BASANTA KISAN MP		1846/2025
80	D-ABLAPL/26490/2025 ABLAPL/10312/2025	JAGANNATH PRASAD SİNGH MP		1847/2025
81	D-ABLAPL/28954/2025 ABLAPL/11257/2025	SARATHI DASH @ SARATHI DAS MP		1848/2025
82	D-ABLAPL/24530/2025 ABLAPL/9577/2025	MADHUSMITA SAHU MP		1849/2025
83	D-ABLAPL/19510/2025 ABLAPL/7756/2025	RADHESHYAM RANA @ RADHE RANA MP		1850/2025
84	D-ABLAPL/19994/2025 ABLAPL/8259/2025	GANESWAR SAHU MP		1851/2025
85	D-ABLAPL/16603/2025 ABLAPL/6643/2025	SUMANTA NAG MP		1852/2025
86	D-ABLAPL/16606/2025 ABLAPL/6651/2025	SURUBABU NAG MP		1853/2025
87	D-ABLAPL/19626/2025 ABLAPL/8028/2025	SUJİT KHATUA MP		1854/2025
88	D-MACA/41804/2025 MACA/ /	THE AUTHORISED SIGNATORY İCİCİ LOMBARİ BANK İN İNDİA MP	SHARAD KUMAR SİNGH	2391/2025
89	D-MACA/41839/2025	CHHABİRANI MAHAKUD	BİSVAJİT MOHANTY	

	MACA/ /	MP		2392/2025
90	D-MACA/41898/2025	NIRMALA BASANTI LAKRA	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		2393/2025
91	D-MACA/34819/2025	TATA AIG GENERAL INSURANCE CO.LTD	ABIR ALI KHAN	
	MACA/ /	MP		2394/2025
92	D-MACA/35175/2025	R.M.,(T.P.HUB), M/S. ORIENTAL INSURANCE CO.LTD	CHOMALD KHANDA	
	MACA/ /	MP		2395/2025
93	D-MACA/37928/2025	M/S. CHOLA MS GENERAL INSURANCE CO.LTD	ADAM ABISHAN	
	MACA/ /	MP		2396/2025
94	D-MACA/33041/2025	RADHAKANTA NAYAK	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2397/2025
95	D-MACA/39273/2025	ARATA MAHARANA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2398/2025
96	D-MACA/40328/2025	KUMDALATA DEI @ MALLICK	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2399/2025
97	D-MACA/264/2020	THE DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD.		
	MACA/264/2020	MP		2400/2025
98	D-MACA/41943/2025	THE DIRECTOR, DEFENCE RESEARCH AND DEVELOPMENT ORGANIZATION, GANDIPUR	DEBASISH PATNAIK	
	MACA/ /	MP		2401/2025
99	D-MACA/41943/2025	THE DIRECTOR, DEFENCE RESEARCH AND DEVELOPMENT ORGANIZATION, GANDIPUR	DEBASISH PATNAIK	
	MACA/ /	MP		2402/2025
100	D-MACA/41997/2025	SANTI MUNDA	DEBASISH PATNAIK	
	MACA/ /	MP		2403/2025
101	D-MACA/41997/2025	SANTI MUNDA	DEBASISH PATNAIK	
	MACA/ /	MP		2404/2025
102	D-MACA/42003/2025	MAMATA BISWAL	DEBASISH PATNAIK	
	MACA/ /	MP		2405/2025
103	D-MACA/42003/2025	MAMATA BISWAL	DEBASISH PATNAIK	
	MACA/ /	MP		2406/2025
104	D-MACA/42059/2025	AJAY KUMAR SAHOO	BISWAJIT MOHANTY	
	MACA/ /	MP		2407/2025
105	D-CRLA/18004/2024	KANHU PARIDA	S.S.RAY (2)	
	CRLA/669/2024	MP		2770/2025
106	D-CRLA/31403/2025	AKASH SUNA @ GENDU	LALATENDU PAL	
	CRLA/ /	MP		2771/2025
107	D-CRLA/31403/2025	AKASH SUNA @ GENDU	LALATENDU PAL	
	CRLA/ /	MP		2772/2025
108	D-CRLA/31462/2025	MANAS RANJAN BARIK	AKSHYANGSHU SEKHAR NANDY	
	CRLA/ /	MP		2773/2025
109	D-CRLA/31462/2025	MANAS RANJAN BARIK	AKSHYANGSHU SEKHAR NANDY	
	CRLA/ /	MP		2774/2025
110	D-CRLA/29059/2025	PRASANNA KUMAR MOHANTY	SAROJ KUMAR DASH	
	CRLA/ /	MP		2775/2025
111	D-CRLA/31493/2025	NARESH CHANDRA SAHOO	ANIRUDHA DAS	
	CRLA/ /	MP		2776/2025
112	D-CRLA/31493/2025	NARESH CHANDRA SAHOO	ANIRUDHA DAS	
	CRLA/ /	MP		2777/2025
113	D-CRLA/31510/2025	RIPU @ RIPURAJ BISWAL	PRADEEP KUMAR MOHAPATRA	
	CRLA/ /	MP		2778/2025
114	D-CRLA/31510/2025	RIPU @ RIPURAJ BISWAL	PRADEEP KUMAR MOHAPATRA	
	CRLA/ /	MP		2779/2025
115	D-CRLA/219/2020	RANJIT SAHU	ANIRUDHA DAS	
	CRLA/219/2020	MP		2780/2025
116	D-CRLA/31558/2025	SUSHANT KUMAR MEHER	HIMANSHU SEKHAR MISHRA	
	CRLA/ /	MP		2781/2025
117	D-CRLA/31562/2025	SNEHASIS MISHRA	GYANA RANJAN MAHAPATRA	
	CRLA/ /	MP		2782/2025
118	D-CRLA/31562/2025	SNEHASIS MISHRA	GYANA RANJAN MAHAPATRA	
	CRLA/ /	MP		2783/2025
119	D-CRLA/31568/2025	SANJAY KUMAR DAS	ASHOK DAS	
	CRLA/ /	MP		2784/2025
120	D-CRLA/31568/2025	SANJAY KUMAR DAS	ASHOK DAS	
	CRLA/ /	MP		2785/2025

121	D-CRLA/28586/2024 CRLA/991/2024	RABI NAYAK MP	SHYAMANANDA JENA	2786/2025
122	D-CRLA/28589/2024 CRLA/992/2024	UMESH CHANDRA MOHANTA@SILU MP	SHYAMANANDA JENA	2787/2025
123	D-CRLA/31602/2025 CRLA/ /	ASHOK PENTHEI @ LUHURA MP	ASHOK KUMAR SARANGI	2788/2025
124	D-CRLA/28591/2024 CRLA/993/2024	SATYABRATA BEHERA@BABLU MP	SHYAMANANDA JENA	2789/2025
125	D-CRLA/31602/2025 CRLA/ /	ASHOK PENTHEI @ LUHURA MP	ASHOK KUMAR SARANGI	2790/2025
126	D-CRLA/35455/2024 CRLA/1208/2024	JAGANNATH SAMANT MP	SURYAKANTA DASMOHAPATRA	2791/2025
127	D-CRLA/30735/2025 CRLA/ /	RABINARAYAN SAHOO MP	RAMESH CHANDRA SWAIN	2792/2025
128	D-CRLA/30735/2025 CRLA/ /	RABINARAYAN SAHOO MP	RAMESH CHANDRA SWAIN	2793/2025
129	D-CRLA/31631/2025 CRLA/ /	PAPUNI DALEI @ SUBHAM MP	BIRAJA PRASAD TRIPATHY	2794/2025
130	D-CRLA/31631/2025 CRLA/ /	PAPUNI DALEI @ SUBHAM MP	BIRAJA PRASAD TRIPATHY	2795/2025
131	D-CRLA/31631/2025 CRLA/ /	PAPUNI DALEI @ SUBHAM MP	BIRAJA PRASAD TRIPATHY	2796/2025
132	D-CRLA/31631/2025 CRLA/ /	PAPUNI DALEI @ SUBHAM MP	BIRAJA PRASAD TRIPATHY	2797/2025
133	D-CRLMC/30343/2025 CRLMC/ /	PRAFULLA KUMAR SWAIN MP	BIJAYA KUMAR DASH	2919/2025
134	D-CRLMC/28652/2025 CRLMC/3811/2025	SESHAN NAYAK @ DHIRENDRA KUMAR MP	ROEMESH PANDA	2920/2025
135	D-CRLMC/23601/2025 CRLMC/3044/2025	ARPAN PATEL MP	NIRMAL CHANDRA MOHANTY	2921/2025
136	D-CRLMC/20391/2025 CRLMC/2559/2025	BIMALENDU SWAIN@BABULU MP		2922/2025
137	D-CRLMC/30359/2025 CRLMC/4160/2025	PRASANTA KUMAR SAHU MP	SURYAKANTA DWIBEDI	2923/2025
138	D-CRLMC/31455/2025 CRLMC/ /	BALARAM SINGHA MP	ASIT KUMAR JENA	2924/2025
139	D-CRLMC/6300/2024 CRLMC/641/2024	REVENSHA NAYAK MP	JITENDRA KUMAR DIGAL	2925/2025
140	D-CRLMC/26267/2025 CRLMC/3483/2025	SANTOSH KUMAR PRADHAN MP		2926/2025
141	D-CRLMC/31490/2025 CRLMC/ /	SUDAM JHANKAR MP	ANIRUDHA DAS	2927/2025
142	D-CRLMC/25648/2025 CRLMC/3580/2025	DEBRAJ MEHER MP	HRUDANANDA MOHAPATRA	2928/2025
143	D-CRLMC/31502/2025 CRLMC/ /	SANKARSHAN BERIHA MP	HIMANSHU SEKHAR MISHRA	2929/2025
144	D-CRLMC/31373/2025 CRLMC/4190/2025	GAGAN MOHAPATRA@GAGAN BIHARI MP	MOHAPATRA	2930/2025
145	D-CRLMC/31373/2025 CRLMC/4190/2025	GAGAN MOHAPATRA@GAGAN BIHARI MP	MOHAPATRA	2931/2025
146	D-CRLMC/24391/2025 CRLMC/3160/2025	P. RAJA MP		2932/2025
147	D-CRLMC/24388/2025 CRLMC/3159/2025	P.RAJA MP		2933/2025
148	D-CRLMC/31515/2025 CRLMC/ /	UMAKANTA BARIK MP	AMITAV TRIPATHY	2934/2025
149	D-CRLMC/25483/2025 CRLMC/3684/2025	ABHIRAM BARIK MP	DEBASISH SAMAL	2935/2025
150	D-CRLMC/31525/2025 CRLMC/ /	ARJUNA KHETI MP	AMITAV TRIPATHY	2936/2025
151	D-CRLMC/31531/2025 CRLMC/ /	ASHISH KUMAR DASH @ ASHIS KUMAR MP	DEBASH CHANDRA PARIJA	2937/2025
152	D-CRLMC/31534/2025	CHAKRA PATRA @ CHAKRAPANI PATRA	JUGALA KISHORE PANDA	

	CRLMC/ /	MP		2938/2025
153	D-CRLMC/31536/2025	ABHIMANYU SAHU	PRATYUSHA NAIDU	
	CRLMC/ /	MP		2939/2025
154	D-CRLMC/31572/2025	SK.NASIRUDDIN @ NASA	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		2940/2025
155	D-CRLMC/21721/2025	JITENDRA ROUT	NIRANJAN LENKA	
	CRLMC/2775/2025	MP		2941/2025
156	D-CRLMC/31599/2025	JAGAMOHAN KHUNTIA	DURGA PRASAD PRADHAN	
	CRLMC/ /	MP		2942/2025
157	D-CRLMC/31607/2025	DEEPAK @ DIPAK KUMAR SAHU	BHARAT BHUSAN ROUSTRAY	
	CRLMC/ /	MP		2943/2025
158	D-CRLMC/31620/2025	AJAYA KUMAR CHOUDHURY	BHABANI SANKAR DAS	
	CRLMC/ /	MP		2944/2025
159	D-CRLMC/31620/2025	AJAYA KUMAR CHOUDHURY	BHABANI SANKAR DAS	
	CRLMC/ /	MP		2945/2025
160	D-CRLMC/31648/2025	AJIT KUMAR MAHANTA	SIDHARTHA DAS	
	CRLMC/ /	MP		2946/2025
161	D-WA/41872/2025	UCO BANK, KOLKATA	SUBRAT MISHRA	
	WA/ /	MP		4058/2025
162	D-WA/41872/2025	UCO BANK, KOLKATA	SUBRAT MISHRA	
	WA/ /	MP		4059/2025
163	D-WA/19659/2024	STATE OF ODISHA		
	WA/985/2024	MP		4060/2025
164	D-WA/42002/2025	CHAIRMAN, LIC OF INDIA LTD.	SHAKTI PRASAD PANDA	
	WA/ /	MP		4061/2025
165	D-WA/42000/2025	LIC OF INDIA	SHAKTI PRASAD PANDA	
	WA/ /	MP		4062/2025
166	D-WA/42006/2025	LIC OF INDIA,KHURDA	SHAKTI PRASAD PANDA	
	WA/ /	MP		4063/2025
167	D-WA/42009/2025	CHAIRMAN, LIC OF INDIA LTD.	SHAKTI PRASAD PANDA	
	WA/ /	MP		4064/2025
168	D-WA/39754/2025	DEBENDRA KUMAR SENAPATI	TUSAR KUMAR MISHRA	
	WA/ /	MP		4065/2025
169	D-WA/422/2019	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.		
	WA/422/2019	MP		4066/2025
170	D-WA/421/2019	OSCSC LTD.		
	WA/421/2019	MP		4067/2025
171	D-WA/42081/2025	SASHI TIRKEY	UMARANI PANDA	
	WA/ /	MP		4068/2025
172	D-WA/423/2019	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.		
	WA/423/2019	MP		4069/2025
173	D-WA/424/2019	ODISHA STATE CIVIL SUPPLIES CORPORATION LIMITED		
	WA/424/2019	MP		4070/2025
174	D-WA/420/2019	OSCSC LTD.		
	WA/420/2019	MP		4071/2025
175	D-WA/425/2019	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD.		
	WA/425/2019	MP		4072/2025
176	D-WA/426/2019	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD		
	WA/426/2019	MP		4073/2025
177	D-WP(C)/41838/2025	SOURI NAYAK	BIPLABA P.B. BHALI	
	WP(C)/ /	MP		18183/2025
178	D-WP(C)/40425/2024	DAMODAR PRADHANI	RAJIB RATH	
	WP(C)/23609/2024	MP		18184/2025
179	D-WP(C)/41805/2025	ODISHA POWER TRANSMISSION CORPORATION LIMITED	MANISH MOHAPATRA	
	WP(C)/ /	MP		18185/2025
180	D-WP(C)/41840/2025	OCL IRON AND STEELS LTD, KOLKATA	ABHISEK AGARWAL	
	WP(C)/ /	MP		18186/2025
181	D-WP(C)/41841/2025	MANISH KHEMMKA	ABHISEK AGARWAL	
	WP(C)/ /	MP		18187/2025
182	D-WP(C)/41807/2025	JOGENDRA BEHERA	SHASHANKA SHEKHAR PATRA	
	WP(C)/ /	MP		18188/2025
183	D-WP(C)/41847/2025	GOLAP NAIK	SAIBRATA RATH	
	WP(C)/28972/2025	MP		18189/2025

184	D-WP(C)/41850/2025 WP(C)/29003/2025	SABITRI PRADHAN MP	AMITABH MISHRA	18190/2025
185	D-WP(C)/41851/2025 WP(C)/29005/2025	UPAMA BEHERA MP	AMITABH MISHRA	18191/2025
186	D-WP(C)/41853/2025 WP(C)/28987/2025	DHARANI DHAR PRADHAN MP	RUDRA NARAYAN PARIJA	18192/2025
187	D-WP(C)/41855/2025 WP(C)/ /	PRASANNA KUMAR NAIK MP	PRASANTA KUMAR MOHANTY (2)	18193/2025
188	D-WP(C)/30043/2025 WP(C)/21083/2025	PRASANTA KUMAR SAHU MP		18194/2025
189	D-WP(C)/41860/2025 WP(C)/ /	SAUNRIMANI MURMU MP	BIJAYA KUMAR BEHERA 1	18195/2025
190	D-WP(C)/41869/2025 WP(C)/ /	AYUSHMAN NANDA MP	DIGAMBARA MISHRA	18196/2025
191	D-WP(C)/41870/2025 WP(C)/ /	ANANTA MAHARANA MP	TAPAN KUMAR MANDAL	18197/2025
192	D-WP(C)/41871/2025 WP(C)/29044/2025	ASHOK KUMAR NAYAK MP	MANOJ KUMAR MOHANTY	18198/2025
193	D-WP(C)/41873/2025 WP(C)/ /	ARUNIMA SAHOO MP	TAPAN KUMAR MANDAL	18199/2025
194	D-WP(C)/28713/2025 WP(C)/20218/2025	SUNANDA BADI MP	DURGESH NARAYAN RATH	18200/2025
195	D-WP(C)/28716/2025 WP(C)/20215/2025	AMARAKANTA PADHAN MP	DURGESH NARAYAN RATH	18201/2025
196	D-WP(C)/28720/2025 WP(C)/20296/2025	MITANJALI SAHU MP	DURGESH NARAYAN RATH	18202/2025
197	D-WP(C)/28717/2025 WP(C)/20243/2025	DILESWAR KHUMBAR MP	DURGESH NARAYAN RATH	18203/2025
198	D-WP(C)/41877/2025 WP(C)/ /	BULU NAYAK MP	TAPAN KUMAR MANDAL	18204/2025
199	D-WP(C)/28721/2025 WP(C)/20284/2025	BIKRAM KESHARI MISHRA MP	DURGESH NARAYAN RATH	18205/2025
200	D-WP(C)/28714/2025 WP(C)/20214/2025	PRAFULLA KUMAR SUNA MP	DURGESH NARAYAN RATH	18206/2025
201	D-WP(C)/28723/2025 WP(C)/20193/2025	KAILASH MAHANA MP	DURGESH NARAYAN RATH	18207/2025
202	D-WP(C)/41879/2025 WP(C)/29006/2025	NILAMANI PADHI MP	NIRANJAN SINGH (1)	18208/2025
203	D-WP(C)/41880/2025 WP(C)/28989/2025	PRIYA RANJAN MOHANTY MP	BIKRAM CHANDRA HGADEI	18209/2025
204	D-WP(C)/41882/2025 WP(C)/ /	TP NORTERN ODISHA DISTRIBUTIION LTD MP	DR.PUNJIT KUMAR SINGH DR.INDIRA PATNAIK	18210/2025
205	D-WP(C)/29248/2025 WP(C)/20347/2025	MANDEEP SINGH MP	SWAPNA KUMAR OJHA	18211/2025
206	D-WP(C)/41885/2025 WP(C)/ /	MAHALAXMI GRAM PANCHAYAT LEVEL MP	FEDERATION KUMAR DAS	18212/2025
207	D-WP(C)/41886/2025 WP(C)/ /	UNION OF INDIA MP	AJAY KUMAR ROY	18213/2025
208	D-WP(C)/41887/2025 WP(C)/ /	PURNA CHNDRA BEHERA MP	GOUTAM KUMAR ROURTRAY	18214/2025
209	D-WP(C)/41889/2025 WP(C)/29058/2025	HIMANSU SEKHAR NAYAK MP	ARUN KUMAR PATRA	18215/2025
210	D-WP(C)/41890/2025 WP(C)/29040/2025	PRAVU RANJAN NAYAK MP	SAMEER KUMAR DAS	18216/2025
211	D-WP(C)/41893/2025 WP(C)/29042/2025	PRASANTA KUMAR SAHU MP	SAMEER KUMAR DAS	18217/2025
212	D-WP(C)/31975/2025 WP(C)/22305/2025	DIPTIRANJAN PARIDA MP	RUPESH KUMAR KANUNGO	18218/2025
213	D-WP(C)/41900/2025 WP(C)/29021/2025	MAUSAM BEHERA MP	SUSHANTA KUMAR JOSHI	18219/2025
214	D-WP(C)/14238/2015 WP(C)/14238/2015	ORISSA RASHTRA BHASA PARISHAD MP	M/S.RAMAKANT MOHANTY	18220/2025
215	D-WP(C)/41904/2025	DR.INDIRA PATNAIK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	

	WP(C)/ /	MP		18221/2025
216	D-WP(C)/41905/2025	BISWA RANJAN PRADHAN	ARYA DASH	
	WP(C)/ /	MP		18222/2025
217	D-WP(C)/41906/2025	MANOJ KUMAR SAMAL	PRADEEP KUMAR KHUNTIA	
	WP(C)/29038/2025	MP		18223/2025
218	D-WP(C)/39332/2025	BRAJA KISHORE NAYAK	DEEPALI MAHAPATRA, PK BARICK	
	WP(C)/26947/2025	MP		18224/2025
219	D-WP(C)/39332/2025	BRAJA KISHORE NAYAK	DEEPALI MAHAPATRA	
	WP(C)/26947/2025	MP		18225/2025
220	D-WP(C)/41907/2025	M/S.BISWAJIT ENGINEERING, CUTTACK	ADYASIDHI MISHRA	
	WP(C)/ /	MP		18226/2025
221	D-WP(C)/41912/2025	DEBAPRIYA PATRA	BUDHADEV ROUTH	
	WP(C)/29007/2025	MP		18227/2025
222	D-WP(C)/33445/2025	NIRUPAMA PANDA	SUBRAT KUMAR NAYAK	
	WP(C)/25758/2025	MP		18228/2025
223	D-WP(C)/22192/2025	GOVIND CHANDRA DAS	PRATIK DASH	
	WP(C)/15309/2025	MP		18229/2025
224	D-WP(C)/23291/2025	FALGUNI SANKAR PANDA	SUBRAT KUMAR NAYAK	
	WP(C)/17858/2025	MP		18230/2025
225	D-WP(C)/35595/2025	BRAJA KISHORE SWAIN	MONOMOY BASU	
	WP(C)/25048/2025	MP		18231/2025
226	D-WP(C)/39484/2025	M/S V S AGROTECH, CTC	SUMIT KUMAR MOHANTY	
	WP(C)/27143/2025	MP		18232/2025
227	D-WP(C)/26284/2025	SUMANTA MAHAKUD	RABINDRA KUMAR PATNAIK, SOMA PATNAIK	
	WP(C)/18780/2025	MP		18233/2025
228	D-WP(C)/41936/2025	GAYA PRASAD SAHU	DIPTI RANJAN BHOKTA	
	WP(C)/29057/2025	MP		18234/2025
229	D-WP(C)/41939/2025	M/S.BISWA BHARATI CONTRUCTION AND	CHYANNBERNG, CUTTACK	
	WP(C)/ /	MP		18235/2025
230	D-WP(C)/36302/2025	RANJIT KUMAR NAYAK	SUSHANT KUMAR PRADHAN (3)	
	WP(C)/26164/2025	MP		18236/2025
231	D-WP(C)/38028/2025	MANAS RANJAN KABI	BAIDHAR SAHOO	
	WP(C)/26200/2025	MP		18237/2025
232	D-WP(C)/41944/2025	ROHIT BEHERA	PRAFULLA KUMAR RATH	
	WP(C)/ /	MP		18238/2025
233	D-WP(C)/36867/2025	BAPUN BARIK	SUKANTA KUMAR DALAI	
	WP(C)/25169/2025	MP		18239/2025
234	D-WP(C)/19179/2025	BIJAYINEE SAMAL	SUBHANKAR ROUTH	
	WP(C)/13942/2025	MP		18240/2025
235	D-WP(C)/19179/2025	BIJAYINEE SAMAL	SUBHANKAR ROUTH	
	WP(C)/13942/2025	MP		18241/2025
236	D-WP(C)/41934/2025	BANITA PARIDA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		18242/2025
237	D-WP(C)/43029/2023	M/S BEEKAY STEEL INDUSTRIES LTD., KOLKATA	KALIPAL	
	WP(C)/43029/2023	MP		18243/2025
238	D-WP(C)/19131/2025	ARATI MAHANA	AGNIHOTRA SAHU	
	WP(C)/12926/2025	MP		18244/2025
239	D-WP(C)/22667/2023	BANKIM MANDAL		
	WP(C)/22667/2023	MP		18245/2025
240	D-WP(C)/35276/2025	BASANTA KUMAR NAYAK	SUJATA DASH	
	WP(C)/ /	MP		18246/2025
241	D-WP(C)/41965/2025	GYANARANJAN DHAL	NIRANJAN LENKA	
	WP(C)/ /	MP		18247/2025
242	D-WP(C)/41970/2025	NAKULA SAHOO	NIRANJAN LENKA	
	WP(C)/ /	MP		18248/2025
243	D-WP(C)/41950/2025	THE EXECUTIVE ENGINEER (ELECTRICALS)	SURESH CHANDRA SAHUN DISTRIBUTION LTD	
	WP(C)/ /	MP		18249/2025
244	D-WP(C)/41962/2025	DAMAYANTI BEHERA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		18250/2025
245	D-WP(C)/41985/2025	DEBENDRA NAIK	GOKULANANDA SAHU	
	WP(C)/ /	MP		18251/2025
246	D-WP(C)/41988/2025	SUBASH CHANDRA PANDA	NIHAL RATH	
	WP(C)/ /	MP		18252/2025

247	D-WP(C)/33047/2025 WP(C)/23071/2025	ABHIJIT DASH MP	MANOJA KUMAR KHUNTIA	18253/2025
248	D-WP(C)/41992/2025 WP(C)/ /	SAKUNTALA NAYAK MP	AJAYA KUMAR PRADHAN	18254/2025
249	D-WP(C)/33046/2025 WP(C)/23064/2025	SNEHASHIS DASH MP	MANOJA KUMAR KHUNTIA	18255/2025
250	D-WP(C)/41994/2025 WP(C)/ /	BARENDRANATH DAS ADHIKARI MP	SAILABALA JENA	18256/2025
251	D-WP(C)/1109/2022 WP(C)/1109/2022	BINAYAK MISHRA MP	BIMBISAR DASH, ALLHAD DASH, PRAMEEN NAYAK	18257/2025
252	D-WP(C)/41998/2025 WP(C)/ /	SWARNAMANI TAD MP	PRONoy MOHANTY	18258/2025
253	D-WP(C)/41836/2025 WP(C)/ /	DIBAKAR MOHAPATRA MP	SRINIVAS MOHANTY	18259/2025
254	D-WP(C)/42001/2025 WP(C)/ /	PUJARANI SAHOO MP	ARUPANANDA GOSWAMY	18260/2025
255	D-WP(C)/32391/2025 WP(C)/22778/2025	K.CHANDRAYA REDDY MP		18261/2025
256	D-WP(C)/16914/2015 WP(C)/16914/2015	BHIMSEN KHUNTIA MP	M/S.D.N.MOHAPATRA, KAIBALYA PANDA	18262/2025
257	D-WP(C)/24597/2024 WP(C)/14027/2024	SUBHADRA GIRLS HIGH SCHOOL., ITIPUR MP	KENDRA KAMAR DASH	18263/2025
258	D-WP(C)/1167/2023 WP(C)/1167/2023	ANUSUYA DAS MP		18264/2025
259	D-WP(C)/30563/2025 WP(C)/21458/2025	BHIKARI BALABANTRAY MP	PRAVASH CHANDRA JENA	18265/2025
260	D-WP(C)/42017/2025 WP(C)/ /	NARMADA PARIDA MP	SANTOSH KUMAR MAHANTY	18266/2025
261	D-WP(C)/32559/2023 WP(C)/32559/2023	AJIT KUMAR PADHY MP	SUSANTA KUMAR JETHY	18267/2025
262	D-WP(C)/42030/2025 WP(C)/ /	PRASANTA KUMAR PUHAN MP	TAPAN KUMAR MANDAL	18267/2025
263	D-WP(C)/43793/2024 WP(C)/26027/2024	LAXMI DEVI MP	SANKET KANUNGO	18268/2025
264	D-WP(C)/18513/2014 WP(C)/18513/2014	BISWAJIT SATPATHY MP	M/S.SATYARANJAN MOHAPATRA	18269/2025
265	D-WP(C)/42044/2025 WP(C)/ /	SUMATI BEHERA MP	DWARIKA PRASAD MOHANTY	18270/2025
266	D-WP(C)/42046/2025 WP(C)/ /	BIBHUTI NAYAK MP	TAPAN KUMAR MANDAL	18271/2025
267	D-WP(C)/42046/2025 WP(C)/ /	BIBHUTI NAYAK MP	TAPAN KUMAR MANDAL	18272/2025
268	D-WP(C)/42019/2025 WP(C)/ /	SWOSTI EDUCATIONAL FOUNDATION MP	CHITRASEN PARIDA	18273/2025
269	D-WP(C)/27610/2021 WP(C)/27610/2021	M/S.SBM NIRMAN CONSTRUCTION PVT. LTD. MP	PRABODHA CHANDRA NAYAK, PRABODHA CHANDRA NAYAK	18274/2025
270	D-WP(C)/42050/2025 WP(C)/ /	BIJAY KETAN JENA MP	TAPAN KUMAR MANDAL	18275/2025
271	D-WP(C)/42050/2025 WP(C)/ /	BIJAY KETAN JENA MP	TAPAN KUMAR MANDAL	18276/2025
272	D-WP(C)/42049/2025 WP(C)/ /	BHAGYALAXMI DAS MP	BESURA DAS	18277/2025
273	D-WP(C)/25404/2012 WP(C)/25404/2012	RASHMI PRAVA PARAMGU MP	M/S.SAMBIT RATH	18278/2025
274	D-WP(C)/25405/2012 WP(C)/25405/2012	MINA KU.PANIGRAHI MP	M/S.SAMBIT RATH,MANMAYA KUMAR DASH,S.RATH,S.K.ROUT	18279/2025
275	D-WP(C)/25402/2012 WP(C)/25402/2012	SRINIVASA MUNIPATRA MP	M/S.SAMBIT RATH	18280/2025
276	D-WP(C)/25403/2012 WP(C)/25403/2012	LAXMIPRIYA MOHAPATRA MP	M/S.SAMBIT RATH	18281/2025
277	D-WP(C)/25401/2012 WP(C)/25401/2012	BIDYADHAR PANI MP	M/S.SAMBIT RATH	18282/2025
278	D-WP(C)/521/2013	BHASKAR CH.DAS	MR. S.K.ACHARYA(SR.ADV.), M/S.SAMBIT RATH,M.K.DASH,S.RATH,	

	WP(C)/521/2013	MP		18283/2025
279	D-WP(C)/42021/2025 WP(C)/ /	KUNJA BIHARI MAJHI MP	SOUBHAGYA SWAIN	18284/2025
280	D-WP(C)/42065/2025 WP(C)/ /	RAMA CHANDRA SETHI MP	TAPAN KUMAR MANDAL	18285/2025
281	D-WP(C)/12667/2025 WP(C)/9509/2025	TEJARAJ PANDA MP	LAXMIKANTA MOHANTY	18286/2025
282	D-WP(C)/42070/2025 WP(C)/ /	RAJANIKANTA MOHAPATRA MP	SURENDRA KUMAR SAHOO	18287/2025
283	D-WP(C)/42074/2025 WP(C)/ /	KALANDI PRUSTY MP	TAPAN KUMAR MANDAL	18288/2025
284	D-WP(C)/41744/2025 WP(C)/28997/2025	M/S. PI INDUSTRIES LTD. MP	ISHWAR MOHANTY	18289/2025
285	D-WP(C)/42092/2025 WP(C)/ /	TIKESWAR SAHU MP	RABINDRA NATH PRUSTY	18290/2025
286	D-WP(C)/42095/2025 WP(C)/ /	MANAS RANJAN PATTNAIK MP	ASHOK KUMAR SARANGI	18291/2025
287	D-WP(C)/42097/2025 WP(C)/ /	HULAS DAS MP	TAPAN KUMAR MANDAL	18292/2025
288	D-WP(C)/42103/2025 WP(C)/ /	KAPILENDRA PRADHAN MP	TAPAN KUMAR MANDAL	18293/2025
289	D-WP(C)/42104/2025 WP(C)/ /	DAITARI PRADHAN MP	SATYAJIT MOHAPATRA (2)	18294/2025
290	D-WP(C)/42107/2025 WP(C)/ /	UMAKANTA DASH MP	SATYAJIT MOHAPATRA	18295/2025
291	D-WP(C)/42108/2025 WP(C)/ /	EASTERN ACADEMY OF SCIENCE AND TECHNOLOGY (EASWARI) MP	TEJASWANI KURDA	18296/2025
292	D-WP(C)/42121/2025 WP(C)/ /	LOCHARIA SAI KRISHNA MP	SWAPNA KUMAR OJHA	18297/2025
293	D-WP(C)/42124/2025 WP(C)/ /	GEETANJALI JENA MP	PRAJNA SARITA MOHANTY	18298/2025
294	D-WP(C)/42125/2025 WP(C)/ /	M/S. MERCURY RASAYANS, GANJAM MP	SOURAV SUMAN BHUYAN	18299/2025